

IN THE HIGH COURT OF ORISSA, CUTTACK

Institution of Applications for issue of Certified
Copies.

Report on :10-02-2023

Date : 10.02.2023										
S L N O	C.A. No.	Date of Appli cation	Case No.	Name of the Applicant	C.C Typ e	Judge / Cour t Name	C.C Applied For	Oth er Doc ume nt	Deal ing Sec tion	Se at
1	1639 9/20 23	10.02 .2023	BLAPL - 11197 /2022	P.K.MOHANTY	GEN ERA L		Order Dtd. 2023- 02-01			(S ea t No -)
2	1640 0/20 23	10.02 .2023	OJC- 5060/ 1997	A.K. ROUL	GEN ERA L		Judgement Dtd. 2020-04-29			(S ea t No -)
3	1640 1/20 23	10.02 .2023	MATA- 30/20 19	A.K. ROUL	GEN ERA L		Order Dtd. 2023- 03-01Deposition,		FIRS T APPE AL	(S ea t No - 1)
4	1640 2/20 23	10.02 .2023	RSA- 372/2 017	T.K.BARIK	GEN ERA L		Judgement Dtd. 2022-07-04			(S ea t No - 1)
5	1640 3/20 23	10.02 .2023	SA- 197/1 994	P.K.LENKA	GEN ERA L		Judgement Dtd. 2022-09-06Decree,		SECO ND APPE AL	(S ea t No - 6)
6	1640 4/20 23	10.02 .2023	CONTC - 1417/ 2011	S.CH. DASH	GEN ERA L		Order Dtd. 2014- 10-28		CONT EMPT	(S ea t No - 3)
7	1640	10.02	WP (C)	A.K MOHANTY	GEN		Entire Order		WRIT	(S

	5/20 23	.2023	- 12004 /2022		ERA L				BRAN CH-2	ea t No - 45)
8	1640 6/20 23	10.02 .2023	CONTC - 7323/ 2021	A. ROUSTRAY	GEN ERA L		Order Dtd. 2023- 01-20			(S ea t No - 45)
9	1640 7/20 23	10.02 .2023	CONTC - 103/2 023	UMAKANTA CHHOTRAY	GEN ERA L		Order Dtd. 2023- 01-13			(S ea t No - 45)
1 0	1640 8/20 23	10.02 .2023	MACA- 32/20 22	P.K.LENKA	GEN ERA L		Order Dtd. 2023- 01-27			(S ea t No - 45)
1 1	1640 9/20 23	10.02 .2023	WA- 15/20 10	P.K. DAS	GEN ERA L		Order Dtd. 2019- 08-06			(S ea t No - 45)
1 2	1641 0/20 23	10.02 .2023	WA- 205/2 014	B.K.SWAIN	GEN ERA L		Order Dtd. 2022- 09-14			(S ea t No - 45)
1 3	1641 1/20 23	10.02 .2023	WP (C) - 6698/ 2020	S.K.BEHERA	GEN ERA L		Order Dtd. 2020- 03-13			(S ea t No - 45)
1 4	1641 2/20 23	10.02 .2023	RSA- 55/20 19	A K MOHANTY	GEN ERA L		Judgement Dtd. 2023-01-27			(S ea t No - 45)

										45)
15	16413/2023	10.02.2023	WP (C) - 3982/2022	S.K.BEHERA	GENERAL		Order Dtd. 2022-02-09			(Seat No - 45)
16	16414/2023	10.02.2023	FA-225/1999	G.R. DAS	GENERAL		Order Dtd. 2001-08-28		FIRST APPEAL	(Seat No - 5)
17	16415/2023	10.02.2023	ABLAP L-16781/2022	RAMAKANTA SARANGI	C.O.	COURT NO. 2	Order Dtd. 2023-02-08			(Seat No - 5)
18	16416/2023	10.02.2023	ABLAP L-16772/2022	KSHITISH	C.O.	COURT NO. 2	Order Dtd. 2023-02-08			(Seat No - 5)
19	16417/2023	10.02.2023	ABLAP L-16770/2022	HEMANTA KUMAR MOHANTA	C.O.	COURT NO. 2	Order Dtd. 2023-02-08			(Seat No - 5)
20	16418/2023	10.02.2023	CMP-1384/2019	SURYAKANTA APLAI	GENERAL		Order Dtd. 2022-12-20			(Seat No - 5)
21	16419/2023	10.02.2023	ABLAP L-16767/2022	M. MOHANTY	C.O.	COURT NO. 2	Order Dtd. 2023-02-08			(Seat No - 5)
22	16420/2023	10.02.2023	ABLAP L-16667/2022	J. PARDHAN	C.O.	COURT NO. 2	Order Dtd. 2023-02-08		BAIL - 2 (CR MINA L MISC -2)	(Seat No - 12)
2	1642	10.02	WP (C)	P K DASH	GEN		Order Dtd. 2023-			(S

3	1/20 23	.2023	- 13511 /2003		ERA L		01-05			ea t No - 12)
2 4	1642 2/20 23	10.02 .2023	ABLAP L- 14022 /2022	J. PARDHAN	C.O .	COUR T NO. 2	Order Dtd. 2023- 02-08			(S ea t No - 12)
2 5	1642 3/20 23	10.02 .2023	ABLAP L- 9176/ 2019	A.K MOHANTY	GEN ERA L					(S ea t No - 12)
2 6	1642 4/20 23	10.02 .2023	ABLAP L- 45/20 23	N.C.SINHA	C.O .	COUR T NO. 2	Order Dtd. 2023- 02-07			(S ea t No - 12)
2 7	1642 5/20 23	10.02 .2023	ABLAP L- 228/2 023	B.K. PATI	C.O .	COUR T NO. 2	Order Dtd. 2023- 02-08		BAIL - 1 (CR IMIN AL MISC -1)	(S ea t No - 2)
2 8	1642 6/20 23	10.02 .2023	WP (C) - 2969/ 2020	B.MOHANTY	C.O .	COUR T NO. 19	Order Dtd. 2023- 01-24			(S ea t No - 2)
2 9	1642 7/20 23	10.02 .2023	SA- 81/19 94	P K MOHANTY	GEN ERA L		Order Dtd. 9999- 12-31Appealmemo,			(S ea t No - 2)
3 0	1642 8/20 23	10.02 .2023	ABLAP L- 16260 /2022	P.K.LENKA	C.O .	COUR T NO. 2 OLD	Order Dtd. 2023- 02-08			(S ea t No - 2)
3	1642	10.02	WP (C)	A.K.NAYAK	C.O	COUR	Order Dtd. 2023-			(S

1	9/20 23	.2023	- 2553/ 2023		.	T NO. 3 OLD	02-07			ea t No - 2)
3 2	1643 0/20 23	10.02 .2023	WP (C) - 3068/ 2023	S.CHOUDHURY	C.O .	COUR T NO. 3 OLD	Order Dtd. 2023- 02-08			(S ea t No - 2)
3 3	1643 1/20 23	10.02 .2023	CRLMC - 1370/ 2022	S K LENKA	GEN ERA L		Order Dtd. 2023- 01-06			(S ea t No - 2)
3 4	1643 2/20 23	10.02 .2023	ABLAP L- 15762 /2022	H.K. DAS	C.O .	COUR T NO. 2	Order Dtd. 2023- 02-08			(S ea t No - 2)
3 5	1643 3/20 23	10.02 .2023	ABLAP L- 15758 /2022	H.K. DAS	C.O .	COUR T NO. 2	Order Dtd. 2023- 02-08			(S ea t No - 2)
3 6	1643 4/20 23	10.02 .2023	ABLAP L- 15643 /2022	RAMESH CHANDRA MAHARANA	C.O .	COUR T NO. 2 OLD	Order Dtd. 2023- 02-08			(S ea t No - 2)
3 7	1643 5/20 23	10.02 .2023	ABLAP L- 8527/ 2022	M. R. ROUTRAY	GEN ERA L		Entire Order			(S ea t No - 2)
3 8	1643 6/20 23	10.02 .2023	ABLAP L- 13370 /2022	M/S B.N.SATAPATHY, S.PADHEE	C.O .	COUR T NO. 2 OLD	Order Dtd. 2023- 02-08			(S ea t No - 2)
3 9	1643 7/20 23	10.02 .2023	ABLAP L- 1266/ 2023	J. SAHOO	C.O .	COUR T NO. 2	Order Dtd. 2023- 02-09		BAIL - 1 (CR IMIN AL MISC	(S ea t No - 1)

									-1)	
40	16438/2023	10.02.2023	ABLAP L-8528/2022	M R ROUTRAY	GENERAL		PetitionEntire Document,			(Seat No-1)
41	16439/2023	10.02.2023	ABLAP L-1265/2023	M.R. BARIK	C.O.	COURT NO. 2	Order Dtd. 2023-02-09		BAIL-1 (CRIMINAL MISC-1)	(Seat No-1)
42	16440/2023	10.02.2023	ABLAP L-1263/2023	P.K.MOHANTY	C.O.	COURT NO. 2	Order Dtd. 2023-02-09		BAIL-1 (CRIMINAL MISC-1)	(Seat No-1)
43	16441/2023	10.02.2023	ABLAP L-8529/2022	M. R. ROUTRAY	GENERAL		PetitionEntire Document,			(Seat No-1)
44	16442/2023	10.02.2023	ABLAP L-1261/2023	DEBASISH SAMAL	C.O.	COURT NO. 2	Order Dtd. 2023-02-09		BAIL-1 (CRIMINAL MISC-1)	(Seat No-1)
45	16443/2023	10.02.2023	ABLAP L-1254/2023	BRAJA MOHAN SARANGI	C.O.	COURT NO. 2	Order Dtd. 2023-02-09		BAIL-1 (CRIMINAL MISC-1)	(Seat No-1)
46	16445/2023	10.02.2023	WP (C) -1252/2023	S. BISWAL	C.O.	COURT NO. 20	Order Dtd. 2023-02-09			(Seat No-1)
47	16446/2023	10.02.2023	ABLAP L-13602/2021	M. R. ROUTRAY	GENERAL		PetitionEntire Document,			(Seat No-1)

48	1644 7/20 23	10.02 .2023	ABLAP L- 1237/ 2023	N.ROUT	C.O .	COUR T NO. 2	Order Dtd. 2023- 02-09		BAIL - 1 (CR IMIN AL MISC -1)	(S ea t No - 1)
49	1644 8/20 23	10.02 .2023	ABLAP L- 13604 /2021	M. R. ROUSTRAY	GEN ERA L		PetitionEntire Document,			(S ea t No - 1)
50	1644 9/20 23	10.02 .2023	ABLAP L- 488/2 023	R.C. BHOI	C.O .	COUR T NO. 2	Order Dtd. 2023- 01-17			(S ea t No - 1)
51	1645 0/20 23	10.02 .2023	ABLAP L- 14251 /2022	HRUDANANDA MOHAPATRA	C.O .	COUR T NO. 2	Order Dtd. 2023- 02-09			(S ea t No - 1)
52	1645 1/20 23	10.02 .2023	ABLAP L- 16692 /2016	A DAS	GEN ERA L		Order Dtd. 2017- 01-25		BAIL - 1 (CR IMIN AL MISC -1)	(S ea t No - 2)
53	1645 2/20 23	10.02 .2023	ABLAP L- 13724 /2022	S. MOHANTY	C.O .	COUR T NO. 2	Order Dtd. 2023- 02-09			(S ea t No - 2)
54	1645 3/20 23	10.02 .2023	ABLAP L- 1215/ 2023	BALARAM SINGH	C.O .	COUR T NO. 2	Order Dtd. 2023- 02-08		BAIL - 1 (CR IMIN AL MISC -1)	(S ea t No - 1)
55	1645 4/20 23	10.02 .2023	ABLAP L- 13724 /2022	S MOHANTY	GEN ERA L		Order Dtd. 2022- 12-01			(S ea t No - 1)
56	1645 5/20	10.02 .2023	ABLAP L-	G. SAHOO	C.O .	COUR T	Order Dtd. 2023- 02-08		BAIL -	(S ea

	23		1214/ 2023			NO. 2			1 (CR IMIN AL MISC -1)	t No - 1)
5 7	1645 6/20 23	10.02 .2023	ABLAP L- 1212/ 2023	M.R. ROUTRAY	C.O .	COUR T NO. 2	Order Dtd. 2023- 02-08			(S ea t No - 1)
5 8	1645 7/20 23	10.02 .2023	ABLAP L- 13726 /2022	S MOHANTY	GEN ERA L		Order Dtd. 2022- 12-05			(S ea t No - 1)
5 9	1645 8/20 23	10.02 .2023	ABLAP L- 1212/ 2023	M.R. ROUTRAY	C.O .	COUR T NO. 2	Order Dtd. 2023- 02-08			(S ea t No - 1)
6 0	1645 9/20 23	10.02 .2023	ABLAP L- 1210/ 2023	HRUDANANDA MOHAPATRA	C.O .	COUR T NO. 2	Order Dtd. 2023- 02-08			(S ea t No - 1)
6 1	1646 0/20 23	10.02 .2023	ABLAP L- 13370 /2022	J K SATAPATHY	GEN ERA L		Order Dtd. 2023- 02-08			(S ea t No - 1)
6 2	1646 1/20 23	10.02 .2023	ABLAP L- 1209/ 2023	P. BEHERA	C.O .	COUR T NO. 2	Order Dtd. 2023- 02-08		BAIL - 1 (CR IMIN AL MISC -1)	(S ea t No - 1)
6 3	1646 2/20 23	10.02 .2023	ABLAP L- 6613/ 2018	B BISWAL	GEN ERA L		Petition		BAIL - 1 (CR IMIN AL MISC -1)	(S ea t No - 6)
6 4	1646 3/20 23	10.02 .2023	ABLAP L- 1188/ 2023	R.K.MOHABHOI	C.O .	COUR T NO. 2	Order Dtd. 2023- 02-07			(S ea t No

										- 6)
6 5	1646 4/20 23	10.02 .2023	ABLAP L- 122/2 023	H.K. PATRA	C.O .	COUR T NO. 2	Order Dtd. 2023- 02-08			(S ea t No - 6)
6 6	1646 5/20 23	10.02 .2023	CMP- 946/2 022	C.R. NAYAK	C.O .	COUR T NO. 20	Order Dtd. 2023- 02-06			(S ea t No - 6)
6 7	1646 6/20 23	10.02 .2023	BLAPL - 10310 /2022	P C MOHANTY	GEN ERA L		Affidavit			(S ea t No - 6)
6 8	1646 7/20 23	10.02 .2023	WP (C) - 15957 /2018	R.K.MANGARAJ	C.O .	COUR T NO. 3 OLD	Order Dtd. 2023- 02-08			(S ea t No - 6)
6 9	1646 8/20 23	10.02 .2023	WP (C) - 26304 /2022	SURENDRA NATH PANDA	C.O .	COUR T NO. 1	Order Dtd. 2023- 02-08			(S ea t No - 6)
7 0	1646 9/20 23	10.02 .2023	WP (C) - 34553 /2022	R.K.MANGARAJ	C.O .	COUR T NO. 2 OLD	Order Dtd. 2023- 02-08			(S ea t No - 6)
7 1	1647 0/20 23	10.02 .2023	BLAPL - 8699/ 2019	G SINGH	GEN ERA L		Order Dtd. 2019- 11-05			(S ea t No - 6)
7 2	1647 1/20 23	10.02 .2023	ABLAP L- 255/2 023	J. PRADHAN	C.O .	COUR T NO. 2	Order Dtd. 2023- 02-08			(S ea t No - 6)
7 3	1647 2/20 23	10.02 .2023	CRLMC - 1411/ 2023	HARIHAR SUNDARA	GEN ERA L		Order Dtd. 2021- 01-15	CRIM INAL MISC	(S ea t	

			2021							No-1)
74	16473/2023	10.02.2023	CONTC-8029/2022	B MOHANTY	GENERAL		Order Dtd. 2023-01-02			(Seat No-1)
75	16474/2023	10.02.2023	WP (C)-34553/2022	S.K.PARIDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-02-08			(Seat No-1)
76	16475/2023	10.02.2023	ABLAP L-1190/2023	H.K. PATRA	C.O.	COURT NO. 2	Order Dtd. 2023-02-08			(Seat No-1)
77	16476/2023	10.02.2023	WP (C)-383/2023	TAPAN SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-02-07			(Seat No-1)
78	16477/2023	10.02.2023	ABLAP L-1189/2023	H.K. PATRA	C.O.	COURT NO. 2	Order Dtd. 2023-02-08			(Seat No-1)
79	16478/2023	10.02.2023	CONTC-8027/2022	B MOHANTY	GENERAL		Order Dtd. 2023-01-02			(Seat No-1)
80	16479/2023	10.02.2023	WP (C)-2072/2023	P.K.LENKA	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-02-08			(Seat No-1)
81	16480/2023	10.02.2023	ABLAP L-976/2023	T.R. DAS	C.O.	COURT NO. 2	Order Dtd. 2023-02-08			(Seat No-1)
82	16481/2023	10.02.2023	WP (C)-	S.K.SINGH	C.O.	COURT	Order Dtd. 2023-02-08			(Seat No-1)

	23		2754/ 2023			NO. 2 OLD				t No - 1)
8 3	1648 2/20 23	10.02 .2023	ABLAP L- 924/2 023	NIKUNJA KUMAR ROUT	C.O .	COUR T NO. 2	Order Dtd. 2023- 02-08			(S ea t No - 1)
8 4	1648 3/20 23	10.02 .2023	ABLAP L- 822/2 023	P.K. DAS	C.O .	COUR T NO. 2	Order Dtd. 2023- 02-08			(S ea t No - 1)
8 5	1648 4/20 23	10.02 .2023	SA- 17/19 95	P K JENA	GEN ERA L		Order Dtd. 2014- 08-12		SECO ND APPE AL	(S ea t No - 4)
8 6	1648 5/20 23	10.02 .2023	WP (C) - 3014/ 2023	A.K.NAYAK	C.O .	COUR T NO. 2 OLD	Order Dtd. 2023- 02-08		WRIT BRAN CH-3	(S ea t No - 12)
8 7	1648 6/20 23	10.02 .2023	ABLAP L- 785/2 023	B.BEHERA	C.O .	COUR T NO. 2	Order Dtd. 2023- 02-08			(S ea t No - 12)
8 8	1648 7/20 23	10.02 .2023	WP (C) - 3584/ 2023	B.K.SWAIN	C.O .	COUR T NO. 2 OLD	Order Dtd. 2023- 02-09		WRIT BRAN CH-2	(S ea t No - 7)
8 9	1648 8/20 23	10.02 .2023	ABLAP L- 755/2 023	B.P. TANGA	C.O .	COUR T NO. 2	Order Dtd. 2023- 02-08			(S ea t No - 7)
9 0	1648 9/20 23	10.02 .2023	WP (C) - 3584/ 2023	B.K. PARDHI	C.O .	COUR T NO. 2 OLD	Order Dtd. 2023- 02-09		WRIT BRAN CH-2	(S ea t No -)

										7)
91	1649 0/20 23	10.02 .2023	ABLAP L- 720/2 023	AMLAN SHAKTI PAUL	C.O .	COUR T NO. 2	Order Dtd. 2023- 02-08			(S ea t No - 7)
92	1649 1/20 23	10.02 .2023	WPC (O AC) - 1562/ 2016	J PRADHAN	GEN ERA L		Order Dtd. 2023- 01-18			(S ea t No - 7)
93	1649 2/20 23	10.02 .2023	ABLAP L- 399/2 023	B.R. SENAPATI	C.O .	COUR T NO. 2	Order Dtd. 2023- 02-08			(S ea t No - 7)
94	1649 3/20 23	10.02 .2023	BLAPL - 387/2 023	S.P. SAHOO	C.O .	COUR T NO. 17	Order Dtd. 2023- 02-08			(S ea t No - 7)
95	1649 4/20 23	10.02 .2023	ABLAP L- 204/2 023	P.K. PATRI	C.O .	COUR T NO. 2	Order Dtd. 2023- 02-08			(S ea t No - 7)
96	1649 5/20 23	10.02 .2023	BLAPL - 49/20 23	G. SAHOO	C.O .	COUR T NO. 17	Order Dtd. 2023- 02-08			(S ea t No - 7)
97	1649 6/20 23	10.02 .2023	WPC (O AC) - 1561/ 2016	J PRADHAN	GEN ERA L		Order Dtd. 2023- 01-18			(S ea t No - 7)
98	1649 7/20 23	10.02 .2023	BLAPL - 816/2 023	SAROJ KUMAR DASH	C.O .	COUR T NO. 17	Order Dtd. 2023- 02-08			(S ea t No - 7)
99	1649 8/20 23	10.02 .2023	BLAPL - 826/2 023	J. PARDHAN	C.O .	COUR T NO. 17	Order Dtd. 2023- 02-08			(S ea t No

										-7)
100	1649 9/2023	10.02 .2023	ABLAP L- 203/2 023	P.K. PATRI	C.O.	COURT NO. 2	Order Dtd. 2023- 02-03			(Seat No- 7)
101	1650 0/2023	10.02 .2023	WPC (O AC)- 1559/ 2016	J PRADHAN	GEN ERA L		Order Dtd. 2023- 01-18			(S ea t No - 7)
102	1650 1/2023	10.02 .2023	BLAPL - 818/2 023	J. PARDHAN	C.O.	COURT NO. 17	Order Dtd. 2023- 02-08			(S ea t No - 7)
103	1650 2/2023	10.02 .2023	ABLAP L- 200/2 023	AMLAN SHAKTI PAUL	C.O.	COURT NO. 2	Order Dtd. 2023- 02-08			(S ea t No - 7)
104	1650 3/2023	10.02 .2023	BLAPL - 833/2 023	P.K.SWAIN	C.O.	COURT NO. 17	Order Dtd. 2023- 02-08			(S ea t No - 7)
105	1650 4/2023	10.02 .2023	WPC (O AC)- 1560/ 2016	J PRADHAN	GEN ERA L		Order Dtd. 2023- 01-18			(S ea t No - 7)
106	1650 5/2023	10.02 .2023	ABLAP L- 1185/ 2023	J. PRADHAN	C.O.	COURT NO. 2	Order Dtd. 2023- 02-07		BAIL - 2 (CR MINA L MISC -2)	(S ea t No - 12)
107	1650 6/2023	10.02 .2023	BLAPL - 836/2 023	G. SAHOO	C.O.	COURT NO. 17	Order Dtd. 2023- 02-08			(S ea t No - 12)
1	1650	10.02	WP (C)	R K BARIK	GEN		Order Dtd. 2011-		WRIT	(S

08	7/2023	.2023	- 25468 /2011		ER A L		09-22		BRAN CH-7	ea t No - 15)
109	1650 8/2023	10.02 .2023	WP (C) - 16502 /2015	B MOHANTY	GEN ERA L		Order Dtd. 2023- 01-19			(S ea t No - 15)
110	1650 9/2023	10.02 .2023	BLAPL - 28/20 23	A.K.BEHERA	C.O .	COUR T NO. 17	Order Dtd. 2023- 02-08			(S ea t No - 15)
111	1651 0/2023	10.02 .2023	ABLAP L- 1192/ 2023	S.K.BHANJADEO	C.O .	COUR T NO. 2	Order Dtd. 2023- 02-08			(S ea t No - 15)
112	1651 1/2023	10.02 .2023	ABLAP L- 1194/ 2023	SANJIB KUMAR BHANJADEO	C.O .	COUR T NO. 2	Order Dtd. 2023- 02-08			(S ea t No - 15)
113	1651 2/2023	10.02 .2023	BLAPL - 32/20 23	P.K. MISHRA	C.O .	COUR T NO. 17	Order Dtd. 2023- 02-08			(S ea t No - 15)
114	1651 3/2023	10.02 .2023	BLAPL - 42/20 23	B.P.PANI	C.O .	COUR T NO. 17	Order Dtd. 2023- 02-08			(S ea t No - 15)
115	1651 4/2023	10.02 .2023	ABLAP L- 1195/ 2023	P.K. MOHANTY	C.O .	COUR T NO. 2	Order Dtd. 2023- 02-08			(S ea t No - 15)

										15)
116	16515/2023	10.02.2023	WP (C) - 16504/2015	B MOHANTY	GENERAL		Order Dtd. 2023-01-19			(Seat No - 15)
117	16516/2023	10.02.2023	ABLAP L- 1197/2023	S. BARIK	C.O.	COURT NO. 2	Order Dtd. 2023-02-08			(Seat No - 15)
118	16517/2023	10.02.2023	BLAPL - 581/2023	B.K.DALAI	C.O.	COURT NO. 17	Order Dtd. 2023-02-08			(Seat No - 15)
119	16518/2023	10.02.2023	ABLAP L- 1199/2023	PRAFULLA KUMAR MAHAPATRA	C.O.	COURT NO. 2	Order Dtd. 2023-02-08			(Seat No - 15)
120	16519/2023	10.02.2023	ABLAP L- 1201/2023	L.C. BEHERA	C.O.	COURT NO. 2	Order Dtd. 2023-02-08			(Seat No - 15)
121	16520/2023	10.02.2023	ABLAP L- 1202/2023	P.K. DASH	C.O.	COURT NO. 2	Order Dtd. 2023-02-08			(Seat No - 15)
122	16521/2023	10.02.2023	WP (C) - 27379/2017	R K BEHERA	GENERAL		Order Dtd. 2018-05-16 Misc. case, Counter, Rejoinder, Petition With Annexures,	WRIT BRANCH-4		(Seat No - 17)
122	16522/2023	10.02.2023	ABLAP L-	SARADA NAYAK	C.O.	COURT	Order Dtd. 2023-02-08			(Sea

3	23		1203/ 2023			NO. 2				t No - 17)
1 2 4	1652 3/20 23	10.02 .2023	ABLAP L- 1204/ 2023	R. SWAIIN	C.O .	COUR T NO. 2	Order Dtd. 2023- 02-08			(S ea t No - 17)
1 2 5	1652 4/20 23	10.02 .2023	WP (C) - 13315 /2007	R N BEHERA	GEN ERA L		Order Dtd. 2022- 07-05			(S ea t No - 17)
1 2 6	1652 5/20 23	10.02 .2023	ABLAP L- 1206/ 2023	M.R. SAHOO	C.O .	COUR T NO. 2	Order Dtd. 2023- 02-08			(S ea t No - 17)
1 2 7	1652 6/20 23	10.02 .2023	WP (C) - 1632/ 2023	S.BARIK	C.O .	COUR T NO. 2 OLD	Order Dtd. 2023- 02-09			(S ea t No - 17)
1 2 8	1652 7/20 23	10.02 .2023	ABLAP L- 1207/ 2023	L.C. BEHERA	C.O .	COUR T NO. 2	Order Dtd. 2023- 02-08			(S ea t No - 17)
1 2 9	1652 8/20 23	10.02 .2023	WP (C) - 3520/ 2023	MANAS PATI	C.O .	COUR T NO. 2 OLD	Order Dtd. 2023- 02-09			(S ea t No - 17)
1 3 0	1652 9/20 23	10.02 .2023	ABLAP L- 1208/ 2023	PRASANJIT BEHERA	C.O .	COUR T NO. 2	Order Dtd. 2023- 02-08		BAIL - 1 (CR IMIN AL MISC	(S ea t No - 11)

									-1)	
131	16530/2023	10.02.2023	WP (C) - 3522/2023	MANAS PATI	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-02-09			(Seat No - 1)
132	16531/2023	10.02.2023	WP (C) - 32153/2020	R K BEHERA	GENERAL		Order Dtd. 2021-05-12 Misc. case, Counter, Rejoinder, Petition With Annexures,		WRIT BRANCH-3	(Seat No - 28)
133	16532/2023	10.02.2023	WP (C) - 3523/2023	MANAS PATI	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-02-09			(Seat No - 28)
134	16533/2023	10.02.2023	BLAPL - 13056/2022	PREMRAJ GOUDA	C.O.	COURT NO. 17	Order Dtd. 2023-02-08			(Seat No - 28)
135	16534/2023	10.02.2023	BLAPL - 13162/2022	SATYANARAYAN MISHRA	C.O.	COURT NO. 17	Order Dtd. 2023-02-08			(Seat No - 28)
136	16535/2023	10.02.2023	WP (C) - 18257/2022	A J ROUL	GENERAL		Order Dtd. 2022-12-01			(Seat No - 28)
137	16536/2023	10.02.2023	BLAPL - 13068/2022	S. DASH	C.O.	COURT NO. 17	Order Dtd. 2023-02-08			(Seat No - 28)
138	16537/2023	10.02.2023	WP (C) - 8096/2010	P.K.DAS	C.O.	COURT NO. 17	Order Dtd. 2023-02-07		WRIT BRANCH-8	(Seat No

										-41)
139	1653 8/2023	10.02 .2023	WP (C) - 3628/ 2023	BIKRAM SAMAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2023- 02-09		WRIT BRAN CH-4	(Seat No - 37)
140	1653 9/2023	10.02 .2023	WP (C) - 3630/ 2023	BIKRAM SAMAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2023- 02-09		WRIT BRAN CH-4	(Seat No - 37)
141	1654 0/2023	10.02 .2023	WP (C) - 12428 /2014	J D MUDULI	GEN ERA L		Order Dtd. 2023- 01-12			(Seat No - 37)
142	1654 1/2023	10.02 .2023	WP (C) - 3647/ 2023	H.B. BARAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2023- 02-09			(Seat No - 37)
143	1654 2/2023	10.02 .2023	WP (C) - 3682/ 2023	SURENDRA KUMAR DASH	C.O.	COURT NO. 2 OLD	Order Dtd. 2023- 02-09			(Seat No - 37)
144	1654 3/2023	10.02 .2023	BLAPL - 13089 /2022	R.K.MOHAPATRA	C.O.	COURT NO. 17	Order Dtd. 2023- 02-08			(Seat No - 37)
145	1654 4/2023	10.02 .2023	CRLMP - 136/2 022	S.S. TRIPATHY	C.O.	COURT NO. 1	Order Dtd. 2022- 02-08			(Seat No - 37)
1	1654	10.02	WP (C)	D. BEHERA	C.O	COUR	Order Dtd. 2023-			(S

46	5/2023	.2023	- 3239/ 2023		.	T NO. 2 OLD	02-09			ea t No - 37)
147	1654 6/2023	10.02 .2023	WP (C) - 35846 /2022	CHINMAYA DASH	C.O.	COUR T NO. 4	Order Dtd. 2023- 02-08		WRIT BRAN CH-6	(S ea t No - 16)
148	1654 7/2023	10.02 .2023	WP (C) - 3866/ 2023	SUSHANTA KUMAR MISHRA	C.O.	COUR T NO. 2 OLD	Order Dtd. 2023- 02-09			(S ea t No - 16)
149	1654 8/2023	10.02 .2023	OJC- 5282/ 2000	MANOJ KU PATI	GEN ERA L		Order Dtd. 2003- 04- 05Petition,Annexur e,		WRIT BRAN CH-2	(S ea t No - 34)
150	1654 9/2023	10.02 .2023	WP (C) - 3262/ 2023	B. P. MOHANTY	C.O.	COUR T NO. 22	Order Dtd. 2023- 02-09			(S ea t No - 34)
151	1655 0/2023	10.02 .2023	WP (C) - 3263/ 2023	B. P. MOHANTY	C.O.	COUR T NO. 22	Order Dtd. 2023- 02-09			(S ea t No - 34)
152	1655 1/2023	10.02 .2023	WP (C) - 3525/ 2023	D. BEHERA	C.O.	COUR T NO. 2 OLD	Order Dtd. 2023- 02-09			(S ea t No - 34)
153	1655 2/2023	10.02 .2023	WP (C) - 3245/ 2023	BISWARANJAN DALAI	C.O.	COUR T NO. 22	Order Dtd. 2023- 02-09			(S ea t No - 34)

										34)
154	16553/2023	10.02.2023	WP (C) - 3741/2023	SUBAS CHANDRA DAS	C.O.	COURT NO. 22	Order Dtd. 2023-02-09			(Seat No - 34)
155	16554/2023	10.02.2023	WP (C) - 3309/2023	M. NAYAK	C.O.	COURT NO. 22	Order Dtd. 2023-02-08	WRIT BRANCH-8		(Seat No - 39)
156	16555/2023	10.02.2023	WP (C) - 3740/2023	SUBAS CHANDRA DAS	C.O.	COURT NO. 22	Order Dtd. 2023-02-09			(Seat No - 39)
157	16556/2023	10.02.2023	WP (C) - 3441/2023	SUVENDU BARIK	C.O.	COURT NO. 22	Order Dtd. 2023-02-09			(Seat No - 39)
158	16557/2023	10.02.2023	WP (C) - 3635/2023	M.K. MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-02-09			(Seat No - 39)
159	16558/2023	10.02.2023	WP (C) - 35225/2020	DILLIP SAMAL	C.O.	COURT NO. 3	Order Dtd. 2023-02-09			(Seat No - 39)
160	16559/2023	10.02.2023	WP (C) - 3439/2023	SUVENDU BARIK	C.O.	COURT NO. 3	Order Dtd. 2023-02-09			(Seat No - 39)
166	16560/2023	10.02.2023	WP (C) -	C. SAHU	C.O.	COURT	Order Dtd. 2023-02-09			(Sea

1	23		35221/2020			NO. 3				t No - 39)
162	1656 1/2023	10.02 .2023	WP (C) - 3438/ 2023	SUVENDU BARIK	C.O.	COURT NO. 3	Order Dtd. 2023-02-09			(Seat No - 39)
163	1656 2/2023	10.02 .2023	WP (C) - 35226/ /2020	DILLIP SAMAL	C.O.	COURT NO. 3	Order Dtd. 2023-02-09			(Seat No - 39)
164	1656 3/2023	10.02 .2023	WP (C) - 3437/ 2023	SUVENDU BARIK	C.O.	COURT NO. 22	Order Dtd. 2023-02-09			(Seat No - 39)
165	1656 4/2023	10.02 .2023	WP (C) - 3471/ 2023	D.K.NAIK	C.O.	COURT NO. 22	Order Dtd. 2023-02-20	WRIT BRAN CH-1		(Seat No - 3)
166	1656 5/2023	10.02 .2023	WP (C) - 36547/ /2020	DILLIP SAMAL	C.O.	COURT NO. 1	Order Dtd. 2023-02-09			(Seat No - 3)
167	1656 6/2023	10.02 .2023	WP (C) - 3729/ 2023	ASHISH KUMAR NAYAK	C.O.	COURT NO. 22	Order Dtd. 2023-02-09			(Seat No - 3)
168	1656 7/2023	10.02 .2023	WP (C) - 36231/ /2020	CHINU SAHU	C.O.	COURT NO. 3	Order Dtd. 2023-02-09			(Seat No - 3)
169	1656 8/2023	10.02 .2023	WP (C) - 3733/	S. SAMAL	C.O.	COURT NO.	Order Dtd. 2023-02-09			(Seat

			2023			22				No-3)
1770	16569/2023	10.02.2023	WP (C) - 36234/2020	CHINU SAHU	C.O.	COURT NO. 3	Order Dtd. 2023-02-09			(Seat No-3)
1771	16570/2023	10.02.2023	WP (C) - 17492/2016	SANTOSH KUMAR DAS	C.O.	COURT NO. 20	Order Dtd. 2023-02-09			(Seat No-3)
1772	16571/2023	10.02.2023	WP (C) - 36546/2020	C. SAHU	C.O.	COURT NO. 1	Order Dtd. 2023-02-09			(Seat No-3)
1773	16572/2023	10.02.2023	CONTC - 6202/2022	SUVENDU BARIK	C.O.	COURT NO. 6	Order Dtd. 2023-02-09			(Seat No-3)
1774	16573/2023	10.02.2023	WP (C) - 36230/2020	C. SAHU	C.O.	COURT NO. 3	Order Dtd. 2023-02-09			(Seat No-3)
1775	16574/2023	10.02.2023	WP (C) - 32930/2022	R. BARIK	C.O.	COURT NO. 20	Order Dtd. 2023-02-06		WRIT BRANCH-2	(Seat No-7)
1776	16575/2023	10.02.2023	WP (C) - 2178/2023	D. NAYAK	C.O.	COURT NO. 20	Order Dtd. 2023-02-09			(Seat No-7)
1777	16576/2023	10.02.2023	WP (C) - 21986/2014	P.K. MOHANTY	C.O.	COURT NO. 9	Order Dtd. 2023-02-09			(Seat No-7)
177	16577/2023	10.02.2023	WP (C) -	B.B. MALLICK	C.O.	COURT	Order Dtd. 2023-02-09		WRIT BRANCH	(Seat No-7)

8	23		3689/ 2023			NO. 3 OLD			CH (DIV ISIO N BENC H-2)	t No - 10 9)
1 7 9	1657 8/20 23	10.02 .2023	WP (C) - 554/2 023	C. MISHRA	C.O .	COUR T NO. 20	Order Dtd. 2023- 02-07		WRIT BRAN CH-6	(S ea t No - 24)
1 8 0	1657 9/20 23	10.02 .2023	WP (C) - 41413 /2021	SATCHIDANANDA PATNAIK	C.O .	COUR T NO. 1	Order Dtd. 2023- 02-08			(S ea t No - 24)
1 8 1	1658 0/20 23	10.02 .2023	WP (C) - 3494/ 2023	KIRTAN DANG	C.O .	COUR T NO. 3 OLD	Order Dtd. 2023- 02-09			(S ea t No - 24)
1 8 2	1658 1/20 23	10.02 .2023	WP (C) - 41413 /2021	ASHUTOS MOHANTY	C.O .	COUR T NO. 1	Order Dtd. 2023- 02-08			(S ea t No - 24)
1 8 3	1658 2/20 23	10.02 .2023	WP (C) - 34555 /2020	DILLIP SAMAL	C.O .	COUR T NO. 1	Order Dtd. 2023- 02-09			(S ea t No - 24)
1 8 4	1658 3/20 23	10.02 .2023	WP (C) - 41413 /2021	ANANYA ROUSTRAY	C.O .	COUR T NO. 1	Order Dtd. 2023- 02-08			(S ea t No - 24)
1 8 5	1658 4/20 23	10.02 .2023	WP (C) - 3643/ 2023	R.K. MOHAPATRA	C.O .	COUR T NO. 22	Order Dtd. 2023- 02-08		WRIT BRAN CH-4	(S ea t No - 24)

										37)
186	1658 5/2023	10.02 .2023	BLAPL - 2584/ 2022	SARADA NAYAK	C.O .	COUR T NO. 11	Order Dtd. 2023- 02-06			(S ea t No - 37)
187	1658 6/2023	10.02 .2023	WP (C) - 33898 /2022	NIRANJAN PANDA	C.O .	COUR T NO. 20	Order Dtd. 2023- 02-08			(S ea t No - 37)
188	1658 7/2023	10.02 .2023	WP (C) - 3191/ 2023	C. K. ROUT	C.O .	COUR T NO. 20	Order Dtd. 2023- 02-08			(S ea t No - 37)
189	1658 8/2023	10.02 .2023	BLAPL - 2584/ 2022	S. BISWAL	C.O .	COUR T NO. 11	Order Dtd. 2023- 02-06			(S ea t No - 37)
190	1658 9/2023	10.02 .2023	WP (C) - 3193/ 2023	C. K. ROUT	C.O .	COUR T NO. 11	Order Dtd. 2023- 02-08			(S ea t No - 37)
191	1659 0/2023	10.02 .2023	WP (C) - 3194/ 2023	C. K. ROUT	C.O .	COUR T NO. 11	Order Dtd. 2023- 02-08			(S ea t No - 37)
192	1659 1/2023	10.02 .2023	BLAPL - 4617/ 2022	NIRANJAN SAHOO	C.O .	COUR T NO. 17	Order Dtd. 2023- 02-06			(S ea t No - 37)
199	1659 2/2023	10.02 .2023	WP (C) -	C. K. ROUT	C.O .	COUR T	Order Dtd. 2023- 02-08			(S ea

3	23		3197/ 2023			NO. 17				t No - 37)
1 9 4	1659 3/20 23	10.02 .2023	BLAPL - 4150/ 2022	A.K. MOHANTY	C.O .	COUR T NO. 2 OLD	Order Dtd. 2023- 02-06			(S ea t No - 37)
1 9 5	1659 4/20 23	10.02 .2023	WP (C) - 3539/ 2023	D. NAYAK	C.O .	COUR T NO. 4	Order Dtd. 2023- 02-09			(S ea t No - 37)
1 9 6	1659 5/20 23	10.02 .2023	WP (C) - 3201/ 2023	C. K. ROUT	C.O .	COUR T NO. 4	Order Dtd. 2023- 02-08			(S ea t No - 37)
1 9 7	1659 6/20 23	10.02 .2023	WP (C) - 23143 /2014	B.K. LENKA	C.O .	COUR T NO. 3 OLD	Order Dtd. 2023- 02-09			(S ea t No - 37)
1 9 8	1659 7/20 23	10.02 .2023	WP (C) - 3267/ 2023	C. K. ROUT	C.O .	COUR T NO. 3 OLD	Order Dtd. 2023- 02-08			(S ea t No - 37)
1 9 9	1659 8/20 23	10.02 .2023	WP (C) - 3550/ 2023	SUBASH CH PANI	C.O .	COUR T NO. 3 OLD	Order Dtd. 2023- 02-08			(S ea t No - 37)
2 0 0	1659 9/20 23	10.02 .2023	WP (C) - 23143 /2014	P.K. RATH	C.O .	COUR T NO. 3 OLD	Order Dtd. 2023- 02-09			(S ea t No - 37)

)
2001	1660 0/20 23	10.02 .2023	WP (C) - 3023/ 2023	R. K. SARANGI	C.O .	COUR T NO. 20	Order Dtd. 2023- 02-09			(S ea t No - 37)
2002	1660 1/20 23	10.02 .2023	WP (C) - 3546/ 2023	SUBASH CH PANI	C.O .	COUR T NO. 20	Order Dtd. 2023- 02-08			(S ea t No - 37)
2003	1660 2/20 23	10.02 .2023	ABLAP L- 12901 /2022	SUVENDU BARIK	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022- 10-10			(S ea t No - 37)
2004	1660 3/20 23	10.02 .2023	WP (C) - 3574/ 2023	DILLIP SAMAL	C.O .	COUR T NO. 2 OLD	Order Dtd. 2023- 02-09			(S ea t No - 37)
2005	1660 4/20 23	10.02 .2023	WP (C) - 3234/ 2023	S. BARIK	C.O .	COUR T NO. 20	Order Dtd. 2023- 02-07			(S ea t No - 37)
2006	1660 5/20 23	10.02 .2023	WP (C) - 3576/ 2023	DILLIP	C.O .	COUR T NO. 20				(S ea t No - 37)
2007	1660 6/20 23	10.02 .2023	WP (C) - 3548/ 2023	SUBASH CH PANI	C.O .	COUR T NO. 20	Order Dtd. 2023- 02-08			(S ea t No - 37)
2008	1660 7/20 23	10.02 .2023	WP (C) - 3578/ 2023	DILLIP SAMAL	C.O .	COUR T NO.	Order Dtd. 2023- 02-09			(S ea t No - 37)

			2023			20				No-37)
209	16608/2023	10.02.2023	WP (C) - 3549/2023	SUBASH CH PANI	C.O.	COURT NO. 20	Order Dtd. 2023-02-08			(Seat No-37)
210	16609/2023	10.02.2023	WP (C) - 3067/2023	BIJAY KUMAR BEHERA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2023-02-07			(Seat No-37)
211	16610/2023	10.02.2023	WP (C) - 3547/2023	SUBASH CH PANI	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2023-02-08			(Seat No-37)
212	16611/2023	10.02.2023	WP (C) - 3572/2023	DILLIP SAMAL	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2023-02-09			(Seat No-37)
213	16612/2023	10.02.2023	WP (C) - 2627/2023	K. K. NATH	C.O.	COURT NO. 20	Order Dtd. 2023-02-08	WRIT BRANCH-7		(Seat No-5)
214	16613/2023	10.02.2023	WP (C) - 2515/2023	S. DASH	C.O.	COURT NO. 20	Order Dtd. 2023-02-08			(Seat No-5)
215	16614/2023	10.02.2023	WP (C) - 2400/2023	RAMESH KUMAR SAHU	C.O.	COURT NO. 20	Order Dtd. 2023-03-23	WRIT BRANCH-3		(Seat No-28)
21	16615/2023	10.02.2023	WP (C) -	DEEPAK KUMAR DAS	C.O.	COURT	Order Dtd. 2023-02-08			(Seat

6	23		2344/ 2023			NO. 20				t No - 28)
2 1 7	1661 6/20 23	10.02 .2023	CMP- 1261/ 2022	M. NAYAK	C.O .	COUR T NO. 20	Order Dtd. 2023- 02-07			(S ea t No - 28)
2 1 8	1661 7/20 23	10.02 .2023	WP (C) - 16190 /2022	M.K. RATH	C.O .	COUR T NO. 6	Order Dtd. 2023- 02-08			(S ea t No - 28)
2 1 9	1661 8/20 23	10.02 .2023	CMP- 75/20 23	MANAS RANJAN PANDA	C.O .	COUR T NO. 20	Order Dtd. 2023- 02-28	WRIT BRAN CH-5		(S ea t No - 21)
2 2 0	1661 9/20 23	10.02 .2023	CMP- 105/2 023	BASUDEV BARIK	C.O .	COUR T NO. 20	Order Dtd. 2023- 02-08			(S ea t No - 21)
2 2 1	1662 0/20 23	10.02 .2023	WP (C) - 25068 /2021	P.K.LENKA	C.O .	COUR T NO. 3 OLD	Order Dtd. 2021- 08-24			(S ea t No - 21)
2 2 2	1662 1/20 23	10.02 .2023	CMP- 209/2 022	S. MOHARANA	C.O .	COUR T NO. 22	Order Dtd. 2023- 03-16	WRIT BRAN CH-1		(S ea t No - 3)
2 2 3	1662 2/20 23	10.02 .2023	WP (C) - 7483/ 2016	S.BEHERA	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2023- 02-08			(S ea t No - 3)

2 2 4	1662 3/20 23	10.02 .2023	RPFAM - 163/2 015	R. K. MOHANTY	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2023- 02-08			(S ea t No - 3)
2 2 5	1662 4/20 23	10.02 .2023	RPFAM - 295/2 022	M. R. SAHOO	C.O .	COUR T NO. 20	Order Dtd. 2023- 04-07		FIRS T APPE AL	(S ea t No - 7)
2 2 6	1662 5/20 23	10.02 .2023	MATA- 50/20 08	M. R. BARIK	C.O .	COUR T NO. 22	Order Dtd. 2023- 02-09			(S ea t No - 7)
2 2 7	1662 6/20 23	10.02 .2023	MATA- 49/20 08	M. R. BARIK	C.O .	COUR T NO. 22	Order Dtd. 2023- 02-09			(S ea t No - 7)
2 2 8	1662 7/20 23	10.02 .2023	CMP- 74/20 23	P. L. MISHRA	C.O .	COUR T NO. 20	Order Dtd. 2023- 02-08			(S ea t No - 7)
2 2 9	1662 8/20 23	10.02 .2023	BLAPL - 66/20 23	B. MOHANTY	C.O .	COUR T NO. 17	Order Dtd. 2023- 02-09			(S ea t No - 7)
2 3 0	1662 9/20 23	10.02 .2023	BLAPL - 774/2 023	M. R. ROUTRAY	C.O .	COUR T NO. 17	Order Dtd. 2023- 02-09			(S ea t No - 7)
2 3 1	1663 0/20 23	10.02 .2023	WP (C) - 2447/ 2023	SRINIBASH MOHANTY	C.O .	COUR T NO. 2 OLD	Order Dtd. 2023- 02-08			(S ea t No - 7)
2 3 2	1663 1/20 23	10.02 .2023	WP (C) - 18825 /2011	P. R. SWAIN	C.O .	COUR T NO. 2	Order Dtd. 2023- 02-09			(S ea t No

						OLD				-7)
233	1663 2/2023	10.02 .2023	WPC (O APPC) - 203/2 016	M/S S.K BHANJADEO	C.O .	COUR T NO. 2 OLD	Order Dtd. 2023- 02-09			(S ea t No - 7)
234	1663 3/2023	10.02 .2023	WP (C) - 1718/ 2023	NIRANJAN ROUT	C.O .	COUR T NO. 22	Order Dtd. 2023- 01-30			(S ea t No - 7)
235	1663 4/2023	10.02 .2023	WP (C) - 20252 /2011	B. K. PATI	C.O .	COUR T NO. 22	Order Dtd. 2023- 02-09			(S ea t No - 7)
236	1663 5/2023	10.02 .2023	BLAPL - 13089 /2022	R. K. MOHAPATRA	C.O .	COUR T NO. 17	Order Dtd. 2023- 02-08			(S ea t No - 7)
237	1663 6/2023	10.02 .2023	WP (C) - 3498/ 2023	KIRTAN DANG	C.O .	COUR T NO. 17	Order Dtd. 2023- 02-09			(S ea t No - 7)
238	1663 7/2023	10.02 .2023	WP (C) - 30787 /2022	J.C.BARAL	C.O .	COUR T NO. 3 OLD	Order Dtd. 2023- 02-08			(S ea t No - 7)
239	1663 8/2023	10.02 .2023	WP (C) - 3495/ 2023	KIRTAN DANG	C.O .	COUR T NO. 3 OLD	Order Dtd. 2023- 02-09			(S ea t No - 7)
240	1663 9/2023	10.02 .2023	WP (C) - 3497/ 2023	KIRTAN DANG	C.O .	COUR T NO. 3 OLD	Order Dtd. 2023- 02-09			(S ea t No - 7)
241	1664 0/2023	10.02 .2023	WP (C) - 3849/ 2023	S. K. NAYAK	C.O .	COUR T NO.	Order Dtd. 2023- 02-09			(S ea t

			2023			3 OLD				No - 7)
2 4 2	1664 1/20 23	10.02 .2023	WP (C) - 20909 /2022	BINDU SAGAR SWAIN	GEN ERA L		Order Dtd. 2023- 01-09			(S ea t No - 7)
2 4 3	1664 2/20 23	10.02 .2023	WP (C) - 18052 /2022	P K LENKA	C.O .	COUR T NO. 1	Order Dtd. 2023- 02-09			(S ea t No - 7)
2 4 4	1664 3/20 23	10.02 .2023	BLAPL - 13051 /2022	A K MOHANTY	C.O .	COUR T NO. 17	Order Dtd. 2023- 02-08			(S ea t No - 7)
2 4 5	1664 4/20 23	10.02 .2023	BLAPL - 847/2 023	B TRIPATHY	C.O .	COUR T NO. 17	Order Dtd. 2023- 02-08			(S ea t No - 7)
2 4 6	1664 5/20 23	10.02 .2023	BLAPL - 11027 /2022	D BEHERA	C.O .	COUR T NO. 17	Order Dtd. 2023- 02-03			(S ea t No - 7)
2 4 7	1664 6/20 23	10.02 .2023	BLAPL - 11422 /2022	R R DAS	C.O .	COUR T NO. 5	Order Dtd. 2023- 02-07			(S ea t No - 7)
2 4 8	1664 7/20 23	10.02 .2023	BLAPL - 11636 /2022	N SAHOO	C.O .	COUR T NO. 17	Order Dtd. 2023- 02-08			(S ea t No - 7)
2 4 9	1664 8/20 23	10.02 .2023	BLAPL - 12514 /2022	S BARIK	C.O .	COUR T NO. 5	Order Dtd. 2023- 02-07			(S ea t No - 7)
2 5	1664 9/20	10.02 .2023	BLAPL -	A DAS	C.O .	COUR T	Order Dtd. 2023- 02-08			(S ea

0	23		13016 /2022			NO. 17				t No - 7)
2 5 1	1665 0/20 23	10.02 .2023	BLAPL - 13041 /2022	S K LENKA	C.O .	COUR T NO. 17	Order Dtd. 2023- 02-08			(S ea t No - 7)
2 5 2	1665 1/20 23	10.02 .2023	BLAPL - 13048 /2022	S K LENKA	C.O .	COUR T NO. 17	Order Dtd. 2023- 02-08			(S ea t No - 7)
2 5 3	1665 2/20 23	10.02 .2023	BLAPL - 13097 /2022	R SETHI	C.O .	COUR T NO. 17	Order Dtd. 2023- 02-08			(S ea t No - 7)
2 5 4	1665 3/20 23	10.02 .2023	BLAPL - 13098 /2022	A PATTANAIAK	C.O .	COUR T NO. 17	Order Dtd. 2023- 02-08			(S ea t No - 7)
2 5 5	1665 4/20 23	10.02 .2023	BLAPL - 13138 /2022	P K PRAHARAJ	C.O .	COUR T NO. 17	Order Dtd. 2023- 02-08			(S ea t No - 7)
2 5 6	1665 5/20 23	10.02 .2023	BLAPL - 13156 /2022	A KALASH	C.O .	COUR T NO. 17	Order Dtd. 2023- 02-08			(S ea t No - 7)
2 5 7	1665 6/20 23	10.02 .2023	BLAPL - 13160 /2022	P K PATRA	C.O .	COUR T NO. 17	Order Dtd. 2023- 02-08			(S ea t No - 7)
2 5 8	1665 7/20 23	10.02 .2023	WP (C) - 15450 /2012	SANJAY KUMAR BEHERA	GEN ERA L		Order Dtd. 2014- 02-05		WRIT BRAN CH-1	(S ea t No - 4)
2	1665	10.02	WP (C)	SANJAY KUMAR	GEN		Order Dtd. 2014-		WRIT	(S

59	8/2023	.2023	- 15452 /2012	BEHERA	ERA L		02-05		BRAN CH-1	ea t No - 4)
260	1665 9/2023	10.02 .2023	BLAPL - 757/2 023	B DAS	C.O .	COUR T NO. 17	Order Dtd. 2023- 02-06			(S ea t No - 4)
261	1666 0/2023	10.02 .2023	WP (C) - 18624 /2013	SANJAY KUMAR BEHERA	GEN ERA L		Order Dtd. 2015- 07-23		WRIT BRAN CH-7	(S ea t No - 10)
262	1666 1/2023	10.02 .2023	BLAPL - 785/2 023	J J SAHOO	C.O .	COUR T NO. 17	Order Dtd. 2023- 02-07			(S ea t No - 10)
263	1666 2/2023	10.02 .2023	WP (C) - 20916 /2016	S BEHERA	C.O .	COUR T NO. 3 OLD	Order Dtd. 2023- 02-08			(S ea t No - 10)
264	1666 3/2023	10.02 .2023	WP (C) - 15721 /2012	SANJAY KUMAR BEHERA	GEN ERA L		Order Dtd. 2013- 07-30		WRIT BRAN CH-4	(S ea t No - 19)
265	1666 4/2023	10.02 .2023	CRLMC - 2273/ 2013	S.P. SAHOO	GEN ERA L		Order Dtd. 2022- 08-22			(S ea t No - 19)
266	1666 5/2023	10.02 .2023	WP (C) - 3569/ 2023	D SAMAL	C.O .	COUR T NO. 2 OLD	Order Dtd. 2023- 02-09			(S ea t No - 19)

267	1666 6/20 23	10.02 .2023	BLAPL - 834/2 023	P. K. BARIK	C.O .	COUR T NO. 17	Order Dtd. 2023- 02-08			(S ea t No - 19)
268	1666 7/20 23	10.02 .2023	BLAPL - 835/2 023	TUKUNA KUMAR MISHRA	C.O .	COUR T NO. 17	Order Dtd. 2023- 02-08			(S ea t No - 19)
269	1666 8/20 23	10.02 .2023	WP (C) - 3571/ 2023	D SAMAL	C.O .	COUR T NO. 17	Order Dtd. 2023- 02-09			(S ea t No - 19)
270	1666 9/20 23	10.02 .2023	BLAPL - 13096 /2022	R.R.DAS	C.O .	COUR T NO. 17	Order Dtd. 2023- 02-08			(S ea t No - 19)
271	1667 0/20 23	10.02 .2023	WP (C) - 36446 /2022	K P MOHANTY	C.O .	COUR T NO. 4	Order Dtd. 2023- 02-08			(S ea t No - 19)
272	1667 1/20 23	10.02 .2023	BLAPL - 7/202 3	G. JAYASINGH	C.O .	COUR T NO. 17	Order Dtd. 2023- 02-09			(S ea t No - 19)
273	1667 2/20 23	10.02 .2023	BLAPL - 851/2 023	P.K. SWAIN	C.O .	COUR T NO. 17	Order Dtd. 2023- 02-09			(S ea t No - 19)
274	1667 3/20 23	10.02 .2023	WP (C) - 11047 /2018	B K LENKA	C.O .	COUR T NO. 8	Order Dtd. 2023- 02-08			(S ea t No)

										- 19)
2 7 5	1667 4/20 23	10.02 .2023	WP (C) - 38192 /2021	J.P.KAR	C.O .	COUR T NO. 3 OLD	Order Dtd. 2023- 02-08		WRIT BRAN CH-1	(S ea t No - 30)
2 7 6	1667 5/20 23	10.02 .2023	BLAPL - 856/2 023	J.R. NAYAK	C.O .	COUR T NO. 17	Order Dtd. 2023- 02-09			(S ea t No - 30)
2 7 7	1667 6/20 23	10.02 .2023	CMAPL - 692/2 019	P.CH. MOHANTY	C.O .	COUR T NO. 2 OLD	Order Dtd. 2023- 02-09			(S ea t No - 30)
2 7 8	1667 7/20 23	10.02 .2023	BLAPL - 861/2 023	S. BISWAL	C.O .	COUR T NO. 17	Order Dtd. 2023- 02-09			(S ea t No - 30)
2 7 9	1667 8/20 23	10.02 .2023	WP (C) - 13048 /2012	R.K.MOHAPATRA	C.O .	COUR T NO. 17	Order Dtd. 2023- 02-09			(S ea t No - 30)
2 8 0	1667 9/20 23	10.02 .2023	WP (C) - 15721 /2012	SANJAY KUMAR BEHERA	GEN ERA L		Order Dtd. 2013- 07-30		WRIT BRAN CH-4	(S ea t No - 19)
2 8 1	1668 0/20 23	10.02 .2023	WP (C) - 3054/ 2021	H K MOHANTA	C.O .	COUR T NO. 3	Order Dtd. 2023- 02-09		WRIT BRAN CH (DIV ISIO N BENC H-1)	(S ea t No - 10 4)

282	1668 1/20 23	10.02 .2023	WP (C) - 1944/ 2023	RABI SAMAL	C.O. .	CHIEF JUSTICE' S COURT	Order Dtd. 2023- 02-07			(Seat No - 104)
283	1668 2/20 23	10.02 .2023	BLAPL - 10850 /2022	B.R. MOHANTY	C.O. .	COURT NO. 17	Order Dtd. 2023- 02-09			(Seat No - 104)
284	1668 3/20 23	10.02 .2023	WP (C) - 1094/ 2023	SAROJ RANJAN SUBUDHI	C.O. .	COURT NO. 3 OLD	Order Dtd. 2023- 02-09			(Seat No - 104)
285	1668 4/20 23	10.02 .2023	WP (C) - 1885/ 2023	T SAHOO	C.O. .	COURT NO. 4	Order Dtd. 2023- 02-09	WRIT BRANCH (DIV ISION BENCH-2)		(Seat No - 115)
286	1668 5/20 23	10.02 .2023	CONTC - 190/2 023	SANJAY KUMAR BEHERA	GEN ERA L		Order Dtd. 2023- 02-03			(Seat No - 115)
287	1668 6/20 23	10.02 .2023	WP (C) - 3087/ 2023	SAROJ RANJAN SUBUDHI	C.O. .	COURT NO. 3 OLD	Order Dtd. 2023- 02-09			(Seat No - 115)
288	1668 7/20 23	10.02 .2023	WP (C) - 16171 /2015	SANJAY KUMAR BEHERA	GEN ERA L		Order Dtd. 2023- 01-17			(Seat No - 115)
289	1668 8/20 23	10.02 .2023	WP (C) - 1206/ 2023	A. PARIDA	C.O. .	COURT NO.	Order Dtd. 2023- 02-09	WRIT BRANCH		(Seat No - 115)

			2023			4			(DIV ISIO N BENC H-2)	No - 10 9)
2 9 0	1668 9/20 23	10.02 .2023	WP (C) - 1207/ 2023	A. PARIDA	C.O .	COUR T NO. 4	Order Dtd. 2023- 02-09		WRIT BRAN CH (DIV ISIO N BENC H-2)	(S ea t No - 10 9)
2 9 1	1669 0/20 23	10.02 .2023	WP (C) - 11190 /2013	SANJAY KUMAR BEHERA	GEN ERA L		Order Dtd. 2014- 11-05		WRIT BRAN CH-7	(S ea t No - 15)
2 9 2	1669 1/20 23	10.02 .2023	WP (C) - 1208/ 2023	A. PARIDA	C.O .	COUR T NO. 4	Order Dtd. 2023- 02-09		WRIT BRAN CH (DIV ISIO N BENC H-2)	(S ea t No - 10 9)
2 9 3	1669 2/20 23	10.02 .2023	WP (C) - 10780 /2013	SANJAY KUMAR BEHERA	GEN ERA L		Order Dtd. 2014- 03-31		WRIT BRAN CH-3	(S ea t No - 12)
2 9 4	1669 3/20 23	10.02 .2023	BLAPL - 12666 /2022	PINKY JENA	C.O .	COUR T NO. 5	Order Dtd. 2023- 02-09			(S ea t No - 12)
2 9 5	1669 4/20 23	10.02 .2023	WP (C) - 1210/ 2023	SUBASH CHANDRA PUSPALAKA	C.O .	COUR T NO. 4	Order Dtd. 2023- 02-09		WRIT BRAN CH (DIV ISIO N BENC H-2)	(S ea t No - 10 9)
2 9 6	1669 5/20 23	10.02 .2023	WP (C) - 3860/ 2023	B P TANGA	C.O .	COUR T NO.	Order Dtd. 2023- 02-09			(S ea t

			2023			4				No-109)
297	1669 6/2023	10.02 .2023	WP (C) - 11825/2013	SANJAY KUMAR BEHERA	GENERAL		Order Dtd. 2015-04-08		WRIT BRANCH-5	(Seat No-23)
298	1669 7/2023	10.02 .2023	WP (C) - 1211/2023	A. PARIDA	C.O.	COURT NO. 4	Order Dtd. 2023-02-09		WRIT BRANCH (DIVISION BENCH-2)	(Seat No-109)
299	1669 8/2023	10.02 .2023	BLAPL - 10850/2022	S.K. BEHERA	C.O.	COURT NO. 17	Order Dtd. 2023-02-09			(Seat No-109)
300	1669 9/2023	10.02 .2023	WP (C) - 2385/2023	BALARAM SINGH	C.O.	COURT NO. 4	Order Dtd. 2023-02-08			(Seat No-109)
301	1670 0/2023	10.02 .2023	WP (C) - 3859/2023	B P TANGA	C.O.	COURT NO. 4	Order Dtd. 2023-02-09			(Seat No-109)
302	1670 1/2023	10.02 .2023	BLAPL - 12927/2022	S.K. DASH	C.O.	COURT NO. 17	Order Dtd. 2023-02-09			(Seat No-109)
303	1670 2/2023	10.02 .2023	WP (C) - 3625/2023	RABINDRA KUMAR PATNAIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-02-09			(Seat No-10)

										9)
304	16703/2023	10.02.2023	WP (C) - 3593/2023	P.K.JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-02-09			(Seat No - 109)
305	16704/2023	10.02.2023	BLAPL - 13117/2022	D. MITRA	C.O.	COURT NO. 17	Order Dtd. 2023-02-09			(Seat No - 109)
306	16705/2023	10.02.2023	WP (C) - 10122/2022	S.K. SAHU	C.O.	COURT NO. 1	Order Dtd. 2023-02-09			(Seat No - 109)
307	16706/2023	10.02.2023	WP (C) - 3627/2023	R K PATANAIAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-02-09			(Seat No - 109)
308	16707/2023	10.02.2023	WP (C) - 7480/2016	S. BEHERA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2023-02-08			(Seat No - 109)
309	16708/2023	10.02.2023	WP (C) - 10122/2022	M. NAYAK	C.O.	COURT NO. 1	Order Dtd. 2023-02-09			(Seat No - 109)
310	16709/2023	10.02.2023	WP (C) - 3065/2023	B K BEHERA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2023-02-07			(Seat No - 109)
311	16710/2023	10.02.2023	WP (C) - 10122	ANIL SAHOO	C.O.	COURT NO.	Order Dtd. 2023-02-09			(Seat No - 109)

			/2022			1			No-109)
312	16711/2023	10.02.2023	RVWPE T-246/2022	S.K. PARIDA	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-02-08		(Seat No-109)
313	16712/2023	10.02.2023	RVWPE T-228/2022	R.K. BISOI	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-02-08		(Seat No-109)
314	16713/2023	10.02.2023	WP (C) - 4411/2022	R. PANIGRAHY, B.K.SETHY, S.K. RUPLALM/S.SOURAV TIBREWAL, M.KUMAR, MR.RAVISH KUMAR, A.KHANDELWAL	C.O.	COURT NO. 1	Order Dtd. 2023-02-07		(Seat No-109)
315	16714/2023	10.02.2023	WP (C) - 12494/2019	A K SWAIN	C.O.	COURT NO. 3	Order Dtd. 2023-02-09		(Seat No-109)
316	16715/2023	10.02.2023	WP (C) - 4411/2022	K.C.SWAIN	C.O.	COURT NO. 1	Order Dtd. 2023-02-07		(Seat No-109)
317	16716/2023	10.02.2023	WA-625/2022	R.K. BARIK	C.O.	COURT NO. 3	Order Dtd. 2023-02-03		(Seat No-109)
318	16717/2023	10.02.2023	WP (C) - 4411/2022	VIKRANT KUMAR BISWAL	C.O.	COURT NO. 1	Order Dtd. 2023-02-07		(Seat No-109)

										9)
3 1 9	1671 8/20 23	10.02 .2023	WA- 601/2 021	KAILASH CHANDRA KAR, CENTRAL GOVT. COUNSEL, O.H.C.	C.O .	COUR T NO. 3	Order Dtd. 2023- 02-03			(S ea t No - 10 9)
3 2 0	1671 9/20 23	10.02 .2023	WP (C) - 18610 /2022	B K LENKA	C.O .	COUR T NO. 1	Order Dtd. 2023- 02-09			(S ea t No - 10 9)
3 2 1	1672 0/20 23	10.02 .2023	WP (C) - 24618 /2022	M.NAYAK	C.O .	COUR T NO. 3 OLD	Order Dtd. 2023- 02-09			(S ea t No - 10 9)
3 2 2	1672 1/20 23	10.02 .2023	WA- 601/2 021	L.D. SAHU	C.O .	COUR T NO. 3	Order Dtd. 2023- 02-03			(S ea t No - 10 9)
3 2 3	1672 2/20 23	10.02 .2023	WP (C) - 24620 /2022	M.NAYAK	C.O .	COUR T NO. 3 OLD	Order Dtd. 2023- 02-09			(S ea t No - 10 9)
3 2 4	1672 3/20 23	10.02 .2023	WP (C) - 3019/ 2023	R. K. SARANGI	C.O .	COUR T NO. 20	Order Dtd. 2023- 02-08			(S ea t No - 10 9)
3 2 5	1672 4/20 23	10.02 .2023	WP (C) - 35863 /2022	J. SAHOO	C.O .	COUR T NO. 22	Order Dtd. 2023- 02-09		WRIT BRAN CH-6	(S ea t No - 16)
3 2 6	1672 5/20 23	10.02 .2023	WP (C) - 24622	M.NAYAK	C.O .	COUR T NO.	Order Dtd. 2023- 02-09			(S ea t

			/2022			3 OLD				No - 16)
3 2 7	1672 6/20 23	10.02 .2023	WP (C) - 22272 /2014	R C ROUT	C.O .	COUR T NO. 3 OLD	Order Dtd. 2023- 02-09			(S ea t No - 16)
3 2 8	1672 7/20 23	10.02 .2023	WP (C) - 19700 /2014	D.K. PARIDA	C.O .	COUR T NO. 9	Order Dtd. 2023- 02-09			(S ea t No - 16)
3 2 9	1672 8/20 23	10.02 .2023	WP (C) - 3475/ 2023	J.P.KAR	C.O .	COUR T NO. 3 OLD	Order Dtd. 2023- 02-09			(S ea t No - 16)
3 3 0	1672 9/20 23	10.02 .2023	WP (C) - 24606 /2022	M. NAYAK	C.O .	COUR T NO. 3 OLD	Order Dtd. 2023- 02-09			(S ea t No - 16)
3 3 1	1673 0/20 23	10.02 .2023	WP (C) - 2710/ 2013	R.K. MOHANTY	C.O .	COUR T NO. 5	Order Dtd. 2023- 02-09	WRIT BRAN CH-8		(S ea t No - 40)
3 3 2	1673 1/20 23	10.02 .2023	WP (C) - 3488/ 2023	M.D.BISWAL	C.O .	COUR T NO. 2 OLD	Order Dtd. 2023- 02-08			(S ea t No - 40)
3 3 3	1673 2/20 23	10.02 .2023	WP (C) - 3164/ 2023	A K BISWAL	C.O .	COUR T NO. 3 OLD	Order Dtd. 2023- 02-09			(S ea t No - 40)

334	16733/2023	10.02.2023	WP (C) - 3490/2023	M.D.BISWAL	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-02-08			(Seat No - 40)
335	16734/2023	10.02.2023	WPC (O AC) - 173/2016	P.C. DAS	C.O.	COURT NO. 14	Order Dtd. 2023-02-09			(Seat No - 40)
336	16735/2023	10.02.2023	WP (C) - 22271/2014	R C ROUT	C.O.	COURT NO. 14	Order Dtd. 2023-02-09			(Seat No - 40)
337	16736/2023	10.02.2023	WP (C) - 2842/2023	P. BASTIA	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-02-08			(Seat No - 40)
338	16737/2023	10.02.2023	WPC (O AC) - 4150/2014	J. PRADHAN	C.O.	COURT NO. 1	Order Dtd. 2023-02-08			(Seat No - 40)
339	16738/2023	10.02.2023	WP (C) - 2534/2023	R.C. MUDULI	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-02-06			(Seat No - 40)
340	16739/2023	10.02.2023	WPC (O AC) - 4149/2014	J. PRADHAN	C.O.	COURT NO. 1	Order Dtd. 2023-02-08			(Seat No - 40)
341	16740/2023	10.02.2023	WP (C) - 36741/2022	B N LENKA	C.O.	COURT NO. 3	Order Dtd. 2023-02-09			(Seat No - 40)

						OLD				- 40)
3 4 2	1674 1/20 23	10.02 .2023	WP (C) - 27109 /2021	H.K. DASH	C.O .	DR (J)	Order Dtd. 2023- 02-09			(S ea t No - 40)
3 4 3	1674 2/20 23	10.02 .2023	WP (C) - 36202 /2022	ANIL KUMAR DAS	C.O .	COUR T NO. 20	Order Dtd. 2023- 02-09	WRIT BRAN CH-2		(S ea t No - 6)
3 4 4	1674 3/20 23	10.02 .2023	WP (C) - 17712 /2022	P.N. NAYAK	C.O .	COUR T NO. 3 OLD	Order Dtd. 2023- 02-08			(S ea t No - 6)
3 4 5	1674 4/20 23	10.02 .2023	WP (C) - 6/202 3	P N NAYAK	C.O .	COUR T NO. 3 OLD	Order Dtd. 2023- 02-09			(S ea t No - 6)
3 4 6	1674 5/20 23	10.02 .2023	WP (C) - 13424 /2018	S. MOHARANA	C.O .	COUR T NO. 2 OLD	Order Dtd. 2023- 02-08			(S ea t No - 6)
3 4 7	1674 6/20 23	10.02 .2023	WP (C) - 2975/ 2023	L D SAHOO	C.O .	COUR T NO. 20	Order Dtd. 2023- 02-09			(S ea t No - 6)
3 4 8	1674 7/20 23	10.02 .2023	WP (C) - 13424 /2018	J.C. BARAL	C.O .	COUR T NO. 2 OLD	Order Dtd. 2023- 02-08			(S ea t No - 6)
3 4 9	1674 8/20 23	10.02 .2023	WP (C) - 3227/ 2023	M.M. NAYAK	C.O .	COUR T NO. 22	Order Dtd. 2023- 02-09	WRIT BRAN CH-7		(S ea t No - 48)

350	1674 9/20 23	10.02 .2023	BLAPL - 10552 /2022	K K NATH	C.O .	COUR T NO. 17	Order Dtd. 2023- 02-09			(S ea t No - 48)
351	1675 0/20 23	10.02 .2023	WP (C) - 3289/ 2023	H.K.MAHANTA	C.O .	COUR T NO. 22	Order Dtd. 2023- 02-08			(S ea t No - 48)
352	1675 1/20 23	10.02 .2023	WP (C) - 10079 /2015	SANJAY KUMAR BEHERA	GEN ERA L		Order Dtd. 2015- 05-27	WRIT BRAN CH-7		(S ea t No - 48)
353	1675 2/20 23	10.02 .2023	WP (C) - 3293/ 2023	H.K. MOHANTA	C.O .	COUR T NO. 22	Order Dtd. 2023- 02-08			(S ea t No - 48)
354	1675 3/20 23	10.02 .2023	WP (C) - 3105/ 2023	R K BARIK	C.O .	COUR T NO. 22	Order Dtd. 2023- 02-08			(S ea t No - 48)
355	1675 4/20 23	10.02 .2023	WP (C) - 3153/ 2023	K.C. PANDA	C.O .	COUR T NO. 22	Order Dtd. 2023- 02-09			(S ea t No - 48)
356	1675 5/20 23	10.02 .2023	WP (C) - 11172 /2019	LAXMAN BHOI	GEN ERA L		Order Dtd. 2019- 07-02			(S ea t No - 48)
357	1675 6/20 23	10.02 .2023	WP (C) - 2719/ 2023	M.NAYAK	C.O .	COUR T NO. 22	Order Dtd. 2023- 02-09	WRIT BRAN CH-8		(S ea t No)

										-29)
358	1675 7/20 23	10.02 .2023	WP (C) - 598/2 015	J J PARIDA	GEN ERA L		Order Dtd. 2023- 01-24			(S ea t No - 29)
359	1675 8/20 23	10.02 .2023	WP (C) - 1594/ 2023	G. ROUT	GEN ERA L		PetitionAnnexure,			(S ea t No - 29)
360	1675 9/20 23	10.02 .2023	WP (C) - 11445 /2015	T. BAG	C.O .		Order Dtd. 2023- 02-08			(S ea t No - 29)
361	1676 0/20 23	10.02 .2023	WP (C) - 10943 /2014	M/S.GYANENDRA CH.SWAIN	C.O .		Order Dtd. 2023- 02-08			(S ea t No - 29)
362	1676 1/20 23	10.02 .2023	WP (C) - 12931 /2014	M/S.S.P.DAS	C.O .	COUR T NO. 9	Order Dtd. 2023- 02-08			(S ea t No - 29)
363	1676 2/20 23	10.02 .2023	WP (C) - 14188 /2014	H.B. MANGRAJ	C.O .	COUR T NO. 9	Order Dtd. 2023- 02-08			(S ea t No - 29)
364	1676 3/20 23	10.02 .2023	WP (C) - 12896 /2011	K.C. PANDA	GEN ERA L		Order Dtd. 2023- 02-07Petition,			(S ea t No - 29)
3	1676	10.02	WP (C)	MR.D.R.RAY	C.O		Order Dtd. 2023-			(S

65	4/2023	.2023	- 5180/ 2013		.		02-08			ea t No - 29)
366	1676 5/2023	10.02 .2023	WP (C) - 14779 /2014	T BAG	C.O .	COUR T NO. 9	Order Dtd. 2023- 02-08			(S ea t No - 29)
367	1676 6/2023	10.02 .2023	WP (C) - 6643/ 2013	MR.DEBARANJAN RAY	C.O .	COUR T NO. 9	Order Dtd. 2023- 02-08			(S ea t No - 29)
368	1676 7/2023	10.02 .2023	WP (C) - 14108 /2014	P.CH. MOHANTY	C.O .	COUR T NO. 16	Order Dtd. 2023- 02-08			(S ea t No - 29)
369	1676 8/2023	10.02 .2023	WP (C) - 24820 /2014	B BEHERA	C.O .	COUR T NO. 16	Order Dtd. 2023- 02-08			(S ea t No - 29)
370	1676 9/2023	10.02 .2023	WP (C) - 4054/ 2023	M.R. SAHOO	C.O .	COUR T NO. 22	Order Dtd. 2023- 02-10			(S ea t No - 29)
371	1677 0/2023	10.02 .2023	WP (C) - 36672 /2022	K.K.NATH	C.O .	COUR T NO. 22	Order Dtd. 2023- 02-09			(S ea t No - 29)
372	1677 1/2023	10.02 .2023	WP (C) - 23240 /2017	J SAHOO	C.O .	CHIE F JUST ICE' S	Order Dtd. 2023- 02-08			(S ea t No - 29)

						COURT				29)
373	1677 2/20 23	10.02 .2023	WP (C) - 3496/ 2023	RABI NARAYAN BEHERA	C.O.	COURT NO. 22	Order Dtd. 2023- 02-09			(Seat No - 29)
374	1677 3/20 23	10.02 .2023	WP (C) - 16683 /2022	A SAHOO	C.O.	COURT NO. 4	Order Dtd. 2023- 02-09			(Seat No - 29)
375	1677 4/20 23	10.02 .2023	WP (C) - 2002/ 2011	A.K.MOHANTY	C.O.	COURT NO. 4	Order Dtd. 2023- 02-09	WRIT BRAN CH-5		(Seat No - 32)
376	1677 5/20 23	10.02 .2023	WP (C) - 36503 /2022	K C PANDA	C.O.	COURT NO. 22	Order Dtd. 2023- 02-06			(Seat No - 32)
377	1677 6/20 23	10.02 .2023	WPC (O A) - 1715/ 2014	J. PARDHAN	C.O.	COURT NO. 22	Order Dtd. 2023- 02-09			(Seat No - 32)
378	1677 7/20 23	10.02 .2023	WP (C) - 3243/ 2023	M R BARIK	C.O.	COURT NO. 22	Order Dtd. 2023- 02-08			(Seat No - 32)
379	1677 8/20 23	10.02 .2023	WP (C) - 3188/ 2023	M.R. BARIK	C.O.	COURT NO. 22	Order Dtd. 2023- 02-08			(Seat No - 32)
380	1677 9/20	10.02 .2023	FAO- 56/20	T.K. NAYAK	C.O.	COURT	Order Dtd. 2023- 02-07			(Sea

0	23		21			NO. 23				t No - 32)
3 8 1	1678 0/20 23	10.02 .2023	WP (C) - 20306 /2022	B K SAHU	GEN ERA L		Order Dtd. 2023- 01-31		WRIT BRAN CH (DIV ISIO N BENC H-3)	(S ea t No - 11 7)
3 8 2	1678 1/20 23	10.02 .2023	CONTC - 838/2 016	K P BEHERA	C.O .	COUR T NO. 3	Order Dtd. 2023- 02-08		CONT EMPT	(S ea t No - 5)
3 8 3	1678 2/20 23	10.02 .2023	ABLAP L- 10917 /2022	S D JENA	GEN ERA L		Order Dtd. 2023- 02-02		BAIL - 2 (CR MINA L MISC -2)	(S ea t No - 9)
3 8 4	1678 3/20 23	10.02 .2023	MACA- 618/2 019	P K BARIK	C.O .	COUR T NO. 23	Order Dtd. 2023- 02-08			(S ea t No - 9)
3 8 5	1678 4/20 23	10.02 .2023	WP (C) - 9519/ 2014	B.R. SENAPATI	C.O .	COUR T NO. 23	Order Dtd. 2023- 02-08			(S ea t No - 9)
3 8 6	1678 5/20 23	10.02 .2023	WP (C) - 3145/ 2015	A.K. SWAIN	C.O .	COUR T NO. 16	Order Dtd. 2023- 02-08			(S ea t No - 9)
3 8 7	1678 6/20 23	10.02 .2023	CRLMC - 51/20 18	R K MALLICK	C.O .	COUR T NO. 2 OLD	Order Dtd. 2023- 02-09		BAIL - 2 (CR MINA L MISC -2)	(S ea t No - 16)
3 8	1678 7/20	10.02 .2023	WP (C) -	D.K. BISOI	C.O .	CHIE F	Order Dtd. 2023- 02-08			(S ea

8	23		15293 /2022			JUST ICE' S COUR T				t No - 16)
3 8 9	1678 8/20 23	10.02 .2023	WP (C) - 15293 /2022	J. SAHOO	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2023- 02-08			(S ea t No - 16)
3 9 0	1678 9/20 23	10.02 .2023	BLAPL - 7480/ 2022	M R SAHOO	C.O .	COUR T NO. 17	Order Dtd. 2023- 02-08			(S ea t No - 16)
3 9 1	1679 0/20 23	10.02 .2023	WP (C) - 9929/ 2020	P K MOHANTY	C.O .	COUR T NO. 22	Order Dtd. 2023- 02-08			(S ea t No - 16)
3 9 2	1679 1/20 23	10.02 .2023	WP (C) - 9929/ 2020	R.K.BARIK	C.O .	COUR T NO. 22	Order Dtd. 2023- 02-08			(S ea t No - 16)
3 9 3	1679 2/20 23	10.02 .2023	BLAPL - 10267 /2022	A K RANA	C.O .	COUR T NO. 17	Order Dtd. 2023- 02-09			(S ea t No - 16)
3 9 4	1679 3/20 23	10.02 .2023	WP (C) - 26733 /2021	B.K. DAS	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2023- 02-08			(S ea t No - 16)
3 9 5	1679 4/20 23	10.02 .2023	CRLMC - 84/20 20	S BISWAL	C.O .	COUR T NO. 11	Order Dtd. 2023- 02-09		CRIM INAL MISC	(S ea t No - 5)

396	1679 5/20 23	10.02 .2023	WP (C) - 26733 /2021	G.JAYASINGH	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2023- 02-08			(S ea t No - 5)
397	1679 6/20 23	10.02 .2023	WP (C) - 5481/ 2022	KHIROD KUMAR SWAIN	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2023- 02-08		WRIT BRAN CH (DIV ISIO N BENC H-2)	(S ea t No - 11 0)
398	1679 7/20 23	10.02 .2023	WP (C) - 5481/ 2022	B.K. PADHI	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2023- 02-08		WRIT BRAN CH (DIV ISIO N BENC H-2)	(S ea t No - 11 0)
399	1679 8/20 23	10.02 .2023	MACA- 211/2 022	S B DAS	C.O .	COUR T NO. 23	Order Dtd. 2023- 02-08			(S ea t No - 11 0)
400	1679 9/20 23	10.02 .2023	WP (C) - 5713/ 2022	T.K. NAYAK	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2023- 02-08			(S ea t No - 11 0)
401	1680 0/20 23	10.02 .2023	MACA- 999/2 018	S BARIK	C.O .	COUR T NO. 22	Order Dtd. 2023- 02-08			(S ea t No - 11 0)
402	1680 1/20 23	10.02 .2023	WP (C) - 2427/ 2023	T.K. NAYAK	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2023- 02-08			(S ea t No - 11 0)
403	1680 2/20	10.02 .2023	WP (C) -	P. BEHERA	C.O .	CHIE F	Order Dtd. 2023- 02-08			(S ea

3	23		35198 /2020			JUST ICE' S COUR T				t No - 11 0)
4 0 4	1680 3/20 23	10.02 .2023	MACA- 742/2 018	P K MISHRA	C.O .	COUR T NO. 1	Order Dtd. 2023- 02-08			(S ea t No - 11 0)
4 0 5	1680 4/20 23	10.02 .2023	WP (C) - 22744 /2012	P.CH. DAS	C.O .	COUR T NO. 16	Order Dtd. 2023- 02-08			(S ea t No - 11 0)
4 0 6	1680 5/20 23	10.02 .2023	WP (C) - 22744 /2012	M.BEHERA	C.O .	COUR T NO. 16	Order Dtd. 2023- 02-08			(S ea t No - 11 0)
4 0 7	1680 6/20 23	10.02 .2023	MACA- 972/2 018	P K LENKA	C.O .	COUR T NO. 22	Order Dtd. 2023- 02-08			(S ea t No - 11 0)
4 0 8	1680 7/20 23	10.02 .2023	WP (C) - 6503/ 2014	S.K.SINGH	C.O .	COUR T NO. 22	Order Dtd. 2023- 02-08			(S ea t No - 11 0)
4 0 9	1680 8/20 23	10.02 .2023	WP (C) - 6503/ 2014	R.K.MOHAPATRA	C.O .	COUR T NO. 22	Order Dtd. 2023- 02-08			(S ea t No - 11 0)
4 1 0	1680 9/20 23	10.02 .2023	MACA- 991/2 018	S BARIK	C.O .	COUR T NO. 22	Order Dtd. 2023- 02-08			(S ea t No - 11 0)

										0)
4 1 1	1681 0/20 23	10.02 .2023	WP (C) - 22743 /2012	P.CH. DAS	C.O .	COUR T NO. 16	Order Dtd. 2023- 02-08			(S ea t No - 11 0)
4 1 2	1681 1/20 23	10.02 .2023	MACA- 393/2 006	R K MOHAPATRA	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2023- 02-08			(S ea t No - 11 0)
4 1 3	1681 2/20 23	10.02 .2023	WP (C) - 22743 /2012	M.BEHERA	C.O .	COUR T NO. 16	Order Dtd. 2023- 02-08			(S ea t No - 11 0)
4 1 4	1681 3/20 23	10.02 .2023	WP (C) - 33736 /2011	M.BEHERA	C.O .	COUR T NO. 16	Order Dtd. 2023- 02-08			(S ea t No - 11 0)
4 1 5	1681 4/20 23	10.02 .2023	MACA- 487/2 016	S K SAHOO	C.O .	COUR T NO. 23	Order Dtd. 2023- 02-08			(S ea t No - 11 0)
4 1 6	1681 5/20 23	10.02 .2023	WP (C) - 25058 /2014	R.K.BARIK	C.O .	COUR T NO. 23	Order Dtd. 2023- 02-08			(S ea t No - 11 0)
4 1 7	1681 6/20 23	10.02 .2023	FAO- 370/2 022	S SWAIN	C.O .	COUR T NO. 23	Order Dtd. 2023- 02-08			(S ea t No - 11 0)
4 1 8	1681 7/20 23	10.02 .2023	WP (C) - 25613	M.N.MOHAPATRA	C.O .	COUR T NO.	Order Dtd. 2023- 02-08			(S ea t

			/2014			1				No-110)
419	16818/2023	10.02.2023	WP (C) - 25613/2014	MR.S.K.BHANJAD EO	C.O.	COURT NO. 1	Order Dtd. 2023-02-08			(Seat No-110)
420	16819/2023	10.02.2023	FAO-381/2020	S PATRO	C.O.	COURT NO. 20	Order Dtd. 2023-02-08			(Seat No-110)
421	16820/2023	10.02.2023	WP (C) - 16656/2019	T. BAG	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2023-02-08			(Seat No-110)
422	16821/2023	10.02.2023	WP (C) - 1391/2002	H K MOHANTA	GENERAL		Order Dtd. 2003-11-15Petition,Annexure,Counter,Rejoinder,	WRIT BRANCH-8		(Seat No-41)
423	16822/2023	10.02.2023	WP (C) - 487/2015	M.BEHERA	C.O.		Order Dtd. 2023-02-08			(Seat No-41)
424	16823/2023	10.02.2023	MACA-413/2019	P K PARIDA	C.O.	COURT NO. 20	Order Dtd. 2023-02-07			(Seat No-41)
425	16824/2023	10.02.2023	WP (C) - 4823/2016	D.K. BISOI	C.O.	COURT NO. 20	Order Dtd. 2023-02-08			(Seat No-41)

4 2 6	1682 5/20 23	10.02 .2023	MACA- 445/2 020	S K SAHOO	C.O .	COUR T NO. 22	Order Dtd. 2023- 02-07			(S ea t No - 41)
4 2 7	1682 6/20 23	10.02 .2023	WP (C) - 4823/ 2016	ANIL SAHOO	C.O .	COUR T NO. 22	Order Dtd. 2023- 02-08			(S ea t No - 41)
4 2 8	1682 7/20 23	10.02 .2023	WP (C) - 4823/ 2016	A.K.BEHERA	C.O .	COUR T NO. 22	Order Dtd. 2023- 02-08			(S ea t No - 41)
4 2 9	1682 8/20 23	10.02 .2023	MACA- 126/2 018	S R OJHA	C.O .	COUR T NO. 8	Order Dtd. 2023- 02-08			(S ea t No - 41)
4 3 0	1682 9/20 23	10.02 .2023	WP (C) - 21496 /2014	ANIL SAHOO	C.O .	COUR T NO. 16	Order Dtd. 2023- 02-08			(S ea t No - 41)
4 3 1	1683 0/20 23	10.02 .2023	WP (C) - 21496 /2014	A.K.BEHERA	C.O .	COUR T NO. 16	Order Dtd. 2023- 02-08			(S ea t No - 41)
4 3 2	1683 1/20 23	10.02 .2023	BLAPL - 12380 /2022	J KAMILA	C.O .	COUR T NO. 10	Order Dtd. 2023- 02-09			(S ea t No - 41)
4 3 3	1683 2/20 23	10.02 .2023	WP (C) - 2629/ 2015	S.S. BISWAL	C.O .	COUR T NO. 10	Order Dtd. 2023- 02-08			(S ea t No - 41)

										-41)
434	1683 3/2023	10.02 .2023	WP (C) - 2630/ 2015	S.S. BISWAL	C.O.	COURT NO. 10	Order Dtd. 2023- 02-08			(Seat No - 41)
435	1683 4/2023	10.02 .2023	BLAPL - 10677 /2022	G SAHOO	C.O.	COURT NO. 17	Order Dtd. 2023- 02-09			(Seat No - 41)
436	1683 5/2023	10.02 .2023	WP (C) - 3680/ 2023	P.K.LENKA	C.O.	COURT NO. 22	Order Dtd. 2023- 02-08			(Seat No - 41)
437	1683 6/2023	10.02 .2023	WP (C) - 3560/ 2023	J.D.MUDULI	C.O.	COURT NO. 22	Order Dtd. 2023- 02-08			(Seat No - 41)
438	1683 7/2023	10.02 .2023	CONTC - 1769/ 2022	M R BARIK	C.O.	COURT NO. 3	Order Dtd. 2023- 02-09			(Seat No - 41)
439	1683 8/2023	10.02 .2023	WP (C) - 3642/ 2023	P.K. MISHRA	C.O.	COURT NO. 22	Order Dtd. 2023- 02-09			(Seat No - 41)
440	1683 9/2023	10.02 .2023	WP (C) - 30939 /2022	T.K. NAYAK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2023- 02-08			(Seat No - 41)
4	1684	10.02	CMP-	L DASH	C.O.	COUR	Order Dtd. 2023-			(S

4 1	0/20 23	.2023	1199/ 2022		.	T NO. 20	02-09			ea t No - 41)
4 4 2	1684 1/20 23	10.02 .2023	CMP- 33/20 23	M.K. SWAIN	C.O .	COUR T NO. 20	Order Dtd. 2023- 02-06			(S ea t No - 41)
4 4 3	1684 2/20 23	10.02 .2023	WP (C) - 34236 /2022	P K MISHRA	GEN ERA L		Order Dtd. 2023- 01-02			(S ea t No - 41)
4 4 4	1684 3/20 23	10.02 .2023	WP (C) - 31708 /2022	B.K. SETHI	C.O .	COUR T NO. 3	Order Dtd. 2023- 02-09			(S ea t No - 41)
4 4 5	1684 4/20 23	10.02 .2023	WP (C) - 31713 /2022	B.K. SETHI	C.O .	COUR T NO. 3	Order Dtd. 2023- 02-09			(S ea t No - 41)
4 4 6	1684 5/20 23	10.02 .2023	CONTC - 1860/ 2022	K N SAHOO	C.O .	COUR T NO. 3	Order Dtd. 2023- 02-09		CONT EMPT	(S ea t No - 5)
4 4 7	1684 6/20 23	10.02 .2023	WP (C) - 10031 /2011	P K MISHRA	GEN ERA L		Order Dtd. 2022- 09-29			(S ea t No - 5)
4 4 8	1684 7/20 23	10.02 .2023	WP (C) - 31711 /2022	B.K. SETHI	C.O .	COUR T NO. 3	Order Dtd. 2023- 02-09			(S ea t No - 5)
4	1684	10.02	FAO-	S SWAIN	C.O	COUR	Order Dtd. 2023-			(S

49	8/2023	.2023	476/2022		.	T NO. 23	02-08			ea t No - 5)
450	16849/2023	10.02.2023	WP (C) - 12428/2014	SANJAY KUMAR BEHERA	GEN ERA L		Order Dtd. 2014-02-14			(S ea t No - 5)
451	16850/2023	10.02.2023	ABLAP L- 13678/2022	BALARAM SINGH	C.O .	COUR T NO. 2	Order Dtd. 2023-02-09			(S ea t No - 5)
452	16851/2023	10.02.2023	ABLAP L- 15513/2022	R.K.MALLICK	C.O .	COUR T NO. 2	Order Dtd. 2023-02-07			(S ea t No - 5)
453	16852/2023	10.02.2023	WP (C) - 1001/2023	L.K. NAYAK	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2023-02-08			(S ea t No - 5)
454	16853/2023	10.02.2023	FAO- 281/2015	S SWAIN	C.O .	COUR T NO. 1	Order Dtd. 2023-02-08			(S ea t No - 5)
455	16854/2023	10.02.2023	FAO- 475/2022	N.K. SATAPATY	C.O .	COUR T NO. 23	Order Dtd. 2023-02-08			(S ea t No - 5)
456	16855/2023	10.02.2023	FAO- 379/2020	S PATRO	C.O .	COUR T NO. 20	Order Dtd. 2023-02-08			(S ea t No - 5)
457	16856/2023	10.02.2023	FAO- 475/2022	S.SWAIN	C.O .	COUR T NO. 23	Order Dtd. 2023-02-08			(S ea t No - 5)

										5)
458	16857/2023	10.02.2023	ABLAP L-15936/2022	BALARAM SINGH	C.O.	COURT NO. 2	Order Dtd. 2023-02-09			(Seat No - 5)
459	16858/2023	10.02.2023	FAO-45/2023	A MOHANTY	C.O.	COURT NO. 23	Order Dtd. 2023-03-08			(Seat No - 5)
460	16859/2023	10.02.2023	WP (C) - 18706/2013	SANJAY KUMAR BEHERA	GENERAL		Order Dtd. 2022-04-06			(Seat No - 5)
461	16860/2023	10.02.2023	ABLAP L-16153/2022	R.C. MALLICK	C.O.	COURT NO. 2	Order Dtd. 2023-02-09			(Seat No - 5)
462	16861/2023	10.02.2023	ABLAP L-16546/2022	PRAMOD KUMAR MISHRA	C.O.	COURT NO. 2	Order Dtd. 2023-02-09			(Seat No - 5)
463	16862/2023	10.02.2023	WP (C) - 36939/2022	S MOHANTY	C.O.	COURT NO. 3	Order Dtd. 2023-02-08		WRIT BRANCH (DIVISION BENCH-3)	(Seat No - 117)
464	16863/2023	10.02.2023	WP (C) - 19204/2013	SANJAY KUMAR BEHERA	GENERAL		Order Dtd. 2013-08-21		WRIT BRANCH-4	(Seat No - 17)
465	16864/2023	10.02.2023	ABLAP L-49/2023	S. DASH	C.O.	COURT NO. 2	Order Dtd. 2023-02-09			(Seat No - 17)

466	16865/2023	10.02.2023	WP (C) - 3383/2023	B MOHANTY	C.O.	COURT NO. 3	Order Dtd. 2023-02-09		WRIT BRANCH (DIVISION BENCH-1)	(Seat No - 106)
467	16866/2023	10.02.2023	WP (C) - 18807/2013	SANJAY KUMAR BEHERA	GENERAL		Order Dtd. 2013-09-03		WRIT BRANCH-10	(Seat No - 56)
468	16867/2023	10.02.2023	WP (C) - 2944/2023	R. SAMAL	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-02-07			(Seat No - 56)
469	16868/2023	10.02.2023	ABLAP L- 72/2023	SANJIB KUMAR BHANJADEO	C.O.	COURT NO. 2	Order Dtd. 2023-02-09			(Seat No - 56)
470	16869/2023	10.02.2023	WP (C) - 15057/2018	SANJAY KUMAR BEHERA	GENERAL		Order Dtd. 2019-02-15		WRIT BRANCH-6	(Seat No - 26)
471	16870/2023	10.02.2023	WPC (O APC) - 54/2015	C R NAYAK	C.O.	COURT NO. 1	Order Dtd. 2023-01-31			(Seat No - 26)
472	16871/2023	10.02.2023	ABLAP L- 77/2023	S.K. SWAIN	C.O.	COURT NO. 2	Order Dtd. 2023-02-09		BAIL - 1 (CRIMINAL MISC-1)	(Seat No - 1)
473	16872/2023	10.02.2023	WP (C) - 21060	SANJAY KUMAR BEHERA	GENERAL		Order Dtd. 2022-10-14	& ORD DTD		(Seat

			/2022					28.1 1.22		No - 1)
4 7 4	1687 3/20 23	10.02 .2023	WP (C) - 4902/ 2017	M N MOHANTY	C.O .	COUR T NO. 22	Order Dtd. 2023- 02-07			(S ea t No - 1)
4 7 5	1687 4/20 23	10.02 .2023	WP (C) - 3061/ 2023	G.SAMAL	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2023- 02-08		WRIT BRAN CH (DIV ISIO N BENC H-1)	(S ea t No - 10 3)
4 7 6	1687 5/20 23	10.02 .2023	ABLAP L- 79/20 23	T.K.BARIK	C.O .	COUR T NO. 2	Order Dtd. 2023- 02-09		BAIL - 1 (CR IMIN AL MISC -1)	(S ea t No - 1)
4 7 7	1687 6/20 23	10.02 .2023	ABLAP L- 148/2 023	J.P.KAR	C.O .	COUR T NO. 2	Order Dtd. 2023- 02-09			(S ea t No - 1)
4 7 8	1687 7/20 23	10.02 .2023	WP (C) - 2624/ 2023	D D MOHANTY	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2023- 02-07		WRIT BRAN CH (DIV ISIO N BENC H-3)	(S ea t No - 12 3)
4 7 9	1687 8/20 23	10.02 .2023	WP (C) - 8143/ 2022	T.K.NAYAK	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2023- 02-08		WRIT BRAN CH (DIV ISIO N BENC H)	(S ea t No - 11 3)
4 8 0	1687 9/20 23	10.02 .2023	ABLAP L- 197/2 023	H.S. PAIKRAY	C.O .	COUR T NO. 2	Order Dtd. 2023- 02-09			(S ea t No - 11 3)

481	16880/2023	10.02.2023	ABLAP L-352/2023	S.C. BISWAL	C.O.	COURT NO. 2	Order Dtd. 2023-01-24			(Seat No - 113)
482	16881/2023	10.02.2023	WP (C) - 15987/2022	B.K.PARHI	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2023-02-08			(Seat No - 113)
483	16882/2023	10.02.2023	WPC (OAC) - 3679/2016	J PRADHAN	C.O.	COURT NO. 1	Order Dtd. 2023-02-09			(Seat No - 113)
484	16883/2023	10.02.2023	ABLAP L-838/2023	R.R.DAS	C.O.	COURT NO. 2	Order Dtd. 2023-02-09			(Seat No - 113)
485	16884/2023	10.02.2023	WP (C) - 15059/2014	B.BARIK	C.O.	COURT NO. 2	Order Dtd. 2023-02-08			(Seat No - 113)
486	16885/2023	10.02.2023	ABLAP L-640/2023	MRITUNJAY BANERJEE	C.O.	COURT NO. 2	Order Dtd. 2023-02-09			(Seat No - 113)
487	16886/2023	10.02.2023	TRP (C) - 52/2023	S S ROUTRAY	C.O.	COURT NO. 1	Order Dtd. 2023-02-09			(Seat No - 113)
488	16887/2023	10.02.2023	ABLAP L-866/2023	G. SAHOO	C.O.	COURT NO. 2	Order Dtd. 2023-02-09			(Seat No - 113)

										- 11 3)
4 8 9	1688 8/20 23	10.02 .2023	WP (C) - 15059 /2014	B.K.PATI	C.O .	COUR T NO. 2	Order Dtd. 2023- 02-08			(S ea t No - 11 3)
4 9 0	1688 9/20 23	10.02 .2023	ABLAP L- 1047/ 2023	C.R. NAYAK	C.O .	COUR T NO. 2	Order Dtd. 2023- 02-09			(S ea t No - 11 3)
4 9 1	1689 0/20 23	10.02 .2023	TRP (C))- 47/20 23	M N MOHANTY	C.O .	COUR T NO. 1	Order Dtd. 2023- 02-09		M.J. C.	(S ea t No - 6)
4 9 2	1689 1/20 23	10.02 .2023	WP (C) - 15062 /2014	B.BARIK	C.O .	COUR T NO. 1	Order Dtd. 2023- 02-08			(S ea t No - 6)
4 9 3	1689 2/20 23	10.02 .2023	ABLAP L- 1217/ 2023	SUBHENDU KUMAR DAS	C.O .	COUR T NO. 2	Order Dtd. 2023- 02-09			(S ea t No - 6)
4 9 4	1689 3/20 23	10.02 .2023	TRP (C))- 40/20 23	H N MOHAPATRA	C.O .	COUR T NO. 1	Order Dtd. 2023- 02-09		M.J. C.	(S ea t No - 6)
4 9 5	1689 4/20 23	10.02 .2023	ABLAP L- 1225/ 2023	M. MOHANTY	C.O .	COUR T NO. 2	Order Dtd. 2023- 02-09			(S ea t No - 6)
4 9 6	1689 5/20 23	10.02 .2023	WP (C) - 15062 /2014	B.K.PATI	C.O .	COUR T NO. 2	Order Dtd. 2023- 02-08			(S ea t No - 6)

497	1689 6/20 23	10.02 .2023	ABLAP L- 1223/ 2023	M.R. SAHOO	C.O .	COUR T NO. 2	Order Dtd. 2023- 02-09			(S ea t No - 6)
498	1689 7/20 23	10.02 .2023	ABLAP L- 1228/ 2023	DILLIP SAMAL	C.O .	COUR T NO. 2	Order Dtd. 2023- 02-09			(S ea t No - 6)
499	1689 8/20 23	10.02 .2023	WP (C) - 17679 /2022	U.KUMAR	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2023- 02-08			(S ea t No - 6)
500	1689 9/20 23	10.02 .2023	WPC (O AC)- 1357/ 2018	U C MOHANTY	C.O .	COUR T NO. 1	Order Dtd. 2023- 02-03			(S ea t No - 6)
501	1690 0/20 23	10.02 .2023	ABLAP L- 1229/ 2023	G.R.PATRA	C.O .	COUR T NO. 2	Order Dtd. 2023- 02-09			(S ea t No - 6)
502	1690 1/20 23	10.02 .2023	WP (C) - 17674 /2022	U.KUMAR	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2023- 02-08			(S ea t No - 6)
503	1690 2/20 23	10.02 .2023	ABLAP L- 1229/ 2023	A. PREM	C.O .	COUR T NO. 2	Order Dtd. 2023- 02-09			(S ea t No - 6)
504	1690 3/20 23	10.02 .2023	WP (C) - 19627 /2020	P.BEHERA	C.O .	COUR T NO. 3 OLD	Order Dtd. 2023- 02-09		WRIT BRAN CH-2	(S ea t No - 9)
505	1690 4/20 23	10.02 .2023	WP (C) - 8221/ 2023	R K BISOI	C.O .	CHIE F JUST	Order Dtd. 2023- 01-24			(S ea t

			2018			ICE'S COURT				No-9)
506	1690 5/2023	10.02 .2023	ABLAP L- 1233/ 2023	J. KHAN	C.O.	COURT NO. 2	Order Dtd. 2023- 02-09			(Seat No-9)
507	1690 6/2023	10.02 .2023	LAA- 76/20 22	P.N.NAYAK	C.O.	COURT NO. 16	Order Dtd. 2023- 02-09			(Seat No-9)
508	1690 7/2023	10.02 .2023	ABLAP L- 1234/ 2023	J. KHAN	C.O.	COURT NO. 2	Order Dtd. 2023- 02-09			(Seat No-9)
509	1690 8/2023	10.02 .2023	WP (C) - 25658 /2014	K C PANDA	C.O.	COURT NO. 9	Order Dtd. 2023- 02-08			(Seat No-9)
510	1690 9/2023	10.02 .2023	ABLAP L- 1238/ 2023	RAMAKANTA SAHOO	C.O.	COURT NO. 2	Order Dtd. 2023- 02-09			(Seat No-9)
511	1691 0/2023	10.02 .2023	WP (C) - 1507/ 2015	R K MOHAPATRA	C.O.	COURT NO. 9	Order Dtd. 2023- 02-08			(Seat No-9)
512	1691 1/2023	10.02 .2023	ABLAP L- 1247/ 2023	APARESH BHOI	C.O.	COURT NO. 2	Order Dtd. 2023- 02-09			(Seat No-9)
513	1691 2/2023	10.02 .2023	ABLAP L- 1248/ 2023	B.R. SENAPATI	C.O.	COURT NO. 2	Order Dtd. 2023- 02-09			(Seat No-9)
5	1691	10.02	WP (C)	A.K.NAYAK	C.O.	CHIE	Order Dtd. 2023-			(S

14	3/2023	.2023	- 3575/ 2023		.	F JUST ICE' S COUR T	02-08			ea t No - 9)
515	1691 4/2023	10.02 .2023	WP(C) - 15038 /2014	P K SWAIN	C.O .	COUR T NO. 16	Order Dtd. 2023- 02-08			(S ea t No - 9)
516	1691 5/2023	10.02 .2023	ABLAP L- 1255/ 2023	M.R. BARIK	C.O .	COUR T NO. 2	Order Dtd. 2023- 02-09			(S ea t No - 9)
517	1691 6/2023	10.02 .2023	WP(C) - 26164 /2022	D.K.JENA	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2023- 02-08		WRIT BRAN CH (DIV ISIO N BENC H-1)	(S ea t No - 10 5)
518	1691 7/2023	10.02 .2023	ABLAP L- 1256/ 2023	B.K.DALAI	C.O .	COUR T NO. 2	Order Dtd. 2023- 02-09			(S ea t No - 10 5)
519	1691 8/2023	10.02 .2023	WP(C) - 25657 /2014	K C PANDA	C.O .	COUR T NO. 9	Order Dtd. 2023- 02-08			(S ea t No - 10 5)
520	1691 9/2023	10.02 .2023	ABLAP L- 1267/ 2023	S. ROUT	C.O .	COUR T NO. 2	Order Dtd. 2023- 02-09			(S ea t No - 10 5)
521	1692 0/2023	10.02 .2023	WP(C) - 24839 /2014	B K LENKA	C.O .	COUR T NO. 2	Order Dtd. 2023- 02-08			(S ea t No - 10

										5)
5 2 2	1692 1/20 23	10.02 .2023	WP (C) - 7262/ 2019	J. PRADHAN	C.O .	COUR T NO. 1	Order Dtd. 2023- 02-08			(S ea t No - 10 5)
5 2 3	1692 2/20 23	10.02 .2023	WP (C) - 7262/ 2019	S.R. OJHA	C.O .	COUR T NO. 1	Order Dtd. 2023- 02-08			(S ea t No - 10 5)
5 2 4	1692 3/20 23	10.02 .2023	WPC (O A) - 925/2 016	R C MUDULI	C.O .	COUR T NO. 1	Annexure			(S ea t No - 10 5)
5 2 5	1692 4/20 23	10.02 .2023	WP (C) - 7262/ 2019	B.P. PANI	C.O .	COUR T NO. 1	Order Dtd. 2023- 02-08			(S ea t No - 10 5)
5 2 6	1692 5/20 23	10.02 .2023	TRP (C) - 388/2 022	J. PARDHAN	C.O .	COUR T NO. 1	Order Dtd. 2023- 02-08			(S ea t No - 10 5)
5 2 7	1692 6/20 23	10.02 .2023	WPC (O AC) - 706/2 015	N. MALLICK	C.O .	COUR T NO. 1	Order Dtd. 2023- 02-09	OA Bran ch		(S ea t No - 1)
5 2 8	1692 7/20 23	10.02 .2023	WPC (O AC) - 232/2 018	H.K. PANDA	C.O .	COUR T NO. 11	Order Dtd. 2023- 02-08			(S ea t No - 1)
5 2 9	1692 8/20 23	10.02 .2023	WPC (O A) - 1013/ 2017	S SAHOO	C.O .	COUR T NO. 2 OLD	Order Dtd. 2023- 02-08			(S ea t No - 1)

										1)
530	16929/2023	10.02.2023	WP (C) - 3873/2023	AMLANJYOTI ROU	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-02-09			(Seat No - 1)
531	16930/2023	10.02.2023	WP (C) - 3891/2023	G.C. JENA	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-02-09	WRIT BRANCH-7		(Seat No - 15)
532	16931/2023	10.02.2023	ABLAP L- 15351/2022	J PRADHAN	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-02-09			(Seat No - 15)
533	16932/2023	10.02.2023	CONTC - 652/2023	G.C. JENA	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-02-09			(Seat No - 15)
534	16933/2023	10.02.2023	WP (C) - 3314/2023	M R SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-02-09			(Seat No - 15)
535	16934/2023	10.02.2023	WP (C) - 3631/2023	BIKRAM SAMAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-02-09	WRIT BRANCH-4		(Seat No - 37)
536	16935/2023	10.02.2023	WP (C) - 12650/2015	P.K. MISHRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-02-09			(Seat No - 37)
537	16936/2023	10.02.2023	WP (C) - 960/2023	S C DAS	C.O.	COURT NO. 2	Order Dtd. 2023-01-27	WRIT BRANCH-2		(Seat No

						OLD				-9)
538	16937/2023	10.02.2023	BLAPL - 15142/2012	P K MOHANTY	GENERAL		Order Dtd. 2012-07-06		BAIL - 2 (CRIMINAL MISC -2)	(Seat No - 11)
539	16938/2023	10.02.2023	WP (C) - 2276/2023	D.K. NAIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-02-09			(Seat No - 11)
540	16939/2023	10.02.2023	WP (C) - 33079/2022	DEBENDRA BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-02-09			(Seat No - 11)
541	16940/2023	10.02.2023	WP (C) - 3230/2023	DEBENDRA BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-02-09			(Seat No - 11)
542	16941/2023	10.02.2023	WP (C) - 7116/2012	A.K. SWAIN	C.O.	COURT NO. 15	Order Dtd. 2023-02-09			(Seat No - 11)
543	16942/2023	10.02.2023	BLAPL - 13747/2012	P K MOHANTY	GENERAL		Order Dtd. 2012-06-20		BAIL - 1 (CRIMINAL MISC -1)	(Seat No - 6)
544	16943/2023	10.02.2023	BLAPL - 15323/2012	P K MOHANTY	GENERAL		Order Dtd. 2012-07-09Petition,		CRIMINAL MISC	(Seat No - 14)
544	16944/2023	10.02.2023	CRLMC -	PK MOHANTY	GENERAL		Order Dtd. 2014-09-24Petition,		CRIMINAL	(Sea

5	23		2591/ 2012		L				MISC	t No - 3)
5 4 6	1694 5/20 23	10.02 .2023	WP (C) - 17493 /2014	N.C.SINHA	C.O .	COUR T NO. 2 OLD	Order Dtd. 2023- 02-09			(S ea t No - 3)
5 4 7	1694 6/20 23	10.02 .2023	WP (C) - 17493 /2014	B.P. MOHANTY	C.O .	COUR T NO. 2 OLD	Order Dtd. 2023- 02-09			(S ea t No - 3)
5 4 8	1694 7/20 23	10.02 .2023	WP (C) - 4523/ 2014	A.K.BEHERA	C.O .	COUR T NO. 2 OLD	Order Dtd. 2023- 02-08			(S ea t No - 3)
5 4 9	1694 8/20 23	10.02 .2023	CRLMC - 346/2 014	P K MOHANTY	GEN ERA L				CRIM INAL MISC	(S ea t No - 1)
5 5 0	1694 9/20 23	10.02 .2023	WP (C) - 3676/ 2023	BIKRAM SAMAL	C.O .		Order Dtd. 2023- 02-09		WRIT BRAN CH-4	(S ea t No - 37)
5 5 1	1695 0/20 23	10.02 .2023	WP (C) - 389/2 023	B.K.SWAIN	C.O .	COUR T NO. 2 OLD	Order Dtd. 2023- 01-19		WRIT BRAN CH-2	(S ea t No - 8)
5 5 2	1695 1/20 23	10.02 .2023	WP (C) - 2434/ 2023	J. PARDHAN	C.O .	COUR T NO. 2 OLD	Order Dtd. 2023- 01-30		WRIT BRAN CH-4	(S ea t No - 19)
5 5 3	1695 2/20 23	10.02 .2023	WPC (O AC) - 4363/ 2015	M.R. SAHOO	C.O .	COUR T NO. 9	Order Dtd. 2023- 01-30			(S ea t No -)

										19)
554	16953/2023	10.02.2023	CRLMC - 2095/2014	P K MOHANTY	GENERAL					(Seat No - 19)
555	16954/2023	10.02.2023	WPC (OAC) - 3533/2015	M.R. SAHOO	C.O.	COURT NO. 1	Order Dtd. 2023-01-30			(Seat No - 19)
556	16955/2023	10.02.2023	WPC (OAC) - 3532/2015	M R SAHOO	C.O.	COURT NO. 1	Order Dtd. 2023-01-30			(Seat No - 19)
557	16956/2023	10.02.2023	WPC (OAC) - 3505/2015	M.R. SAHOO	C.O.	COURT NO. 6	Order Dtd. 2023-01-30			(Seat No - 19)
558	16957/2023	10.02.2023	BLAPL - 523/2023	N SAHOO	C.O.	COURT NO. 17	Order Dtd. 2023-02-09			(Seat No - 19)
559	16958/2023	10.02.2023	BLAPL - 351/2023	N SAHOO	C.O.	COURT NO. 17	Order Dtd. 2023-02-10			(Seat No - 19)
560	16959/2023	10.02.2023	CRLMC - 2511/2012	P K MOHANTY	GENERAL		Order Dtd. 2014-09-24Petition,	CRIMINAL MISC		(Seat No - 3)
561	16960/2023	10.02.2023	BLAPL - 346/2	N SAHOO	C.O.	COURT NO.	Order Dtd. 2023-02-10			(Seat

			023			17				No-3)
562	1696 1/2023	10.02 .2023	CRLMC - 3704/ 2013	P K MOHANTY	GEN ERA L		Order Dtd. 2014- 01-20Petition,		CRIM INAL MISC	(S ea t No - 14)
563	1696 2/2023	10.02 .2023	BLAPL - 349/2 023	N SAHOO	C.O .	COUR T NO. 17	Order Dtd. 2023- 02-10			(S ea t No - 14)
564	1696 3/2023	10.02 .2023	BLAPL - 447/2 023	D K MALLICK	C.O .	COUR T NO. 17	Order Dtd. 2023- 02-10			(S ea t No - 14)
565	1696 4/2023	10.02 .2023	CRLMP - 240/2 014	P K MOHANTY	GEN ERA L		Order Dtd. 2014- 03-31Petition,		WRIT BRAN CH-3	(S ea t No - 33)
566	1696 5/2023	10.02 .2023	BLAPL - 472/2 023	D K MALLICK	C.O .	COUR T NO. 17	Order Dtd. 2023- 02-10			(S ea t No - 33)
567	1696 6/2023	10.02 .2023	BLAPL - 473/2 023	D K MALLICK	C.O .	COUR T NO. 17	Order Dtd. 2023- 02-10			(S ea t No - 33)
568	1696 7/2023	10.02 .2023	BLAPL - 474/2 023	N SAHOO	C.O .	COUR T NO. 17	Order Dtd. 2023- 02-10			(S ea t No - 33)
5	1696	10.02	BLAPL	N SAHOO	C.O	COUR	Order Dtd. 2023-			(S

6 9	8/20 23	.2023	- 475/2 023		.	T NO. 17	02-10			ea t No - 33)
5 7 0	1696 9/20 23	10.02 .2023	WP (C) - 54/20 23	P K HAZARY	GEN ERA L		PetitionAnnexure,			(S ea t No - 33)
5 7 1	1697 0/20 23	10.02 .2023	WP (C) - 54/20 23	P K HAZARY	GEN ERA L		PetitionAnnexure,			(S ea t No - 33)
5 7 2	1697 1/20 23	10.02 .2023	BLAPL - 483/2 023	N SAHOO	C.O .	COUR T NO. 17	Order Dtd. 2023- 02-10			(S ea t No - 33)
5 7 3	1697 2/20 23	10.02 .2023	BLAPL - 505/2 023	N SAHOO	C.O .	COUR T NO. 17	Order Dtd. 2023- 02-10			(S ea t No - 33)
5 7 4	1697 3/20 23	10.02 .2023	BLAPL - 538/2 023	N SAHOO	C.O .	COUR T NO. 17	Order Dtd. 2023- 02-10			(S ea t No - 33)
5 7 5	1697 4/20 23	10.02 .2023	BLAPL - 561/2 023	N SAHOO	C.O .	COUR T NO. 17	Order Dtd. 2023- 02-10			(S ea t No - 33)
5 7 6	1697 5/20 23	10.02 .2023	WP (C) - 8438/ 2009	M R MALLA	GEN ERA L		Order Dtd. 2013- 05-03		WRIT BRAN CH-1	(S ea t No - 33)

										31)
577	1697 6/2023	10.02 .2023	BLAPL - 562/2023	N SAHOO	C.O.	COURT NO. 17	Order Dtd. 2023-02-10			(Seat No - 31)
578	1697 7/2023	10.02 .2023	BLAPL - 563/2023	N SAHOO	C.O.	COURT NO. 17	Order Dtd. 2023-02-10			(Seat No - 31)
579	1697 8/2023	10.02 .2023	BLAPL - 671/2023	N SAHOO	C.O.	COURT NO. 17	Order Dtd. 2023-02-10			(Seat No - 31)
580	1697 9/2023	10.02 .2023	BLAPL - 672/2023	N SAHOO	C.O.	COURT NO. 17	Order Dtd. 2023-02-10			(Seat No - 31)
581	1698 0/2023	10.02 .2023	BLAPL - 779/2023	N SAHOO	C.O.	COURT NO. 17	Order Dtd. 2023-02-10			(Seat No - 31)
582	1698 1/2023	10.02 .2023	WP (C) - 12900/2010	P K SAHOO	GENERAL		Order Dtd. 2012-04-16	WRIT BRANCH-8		(Seat No - 42)
583	1698 2/2023	10.02 .2023	BLAPL - 780/2023	N SAHOO	C.O.	COURT NO. 17	Order Dtd. 2023-02-10			(Seat No - 42)
588	1698 3/2023	10.02 .2023	BLAPL -	N SAHOO	C.O.	COURT	Order Dtd. 2023-02-10			(Seat

4	23		781/2023			NO. 17				t No - 42)
585	16984/2023	10.02.2023	WP (C) - 881/2023	M K NAYAK	GENERAL		Order Dtd. 2023-01-20			(Seat No - 42)
586	16985/2023	10.02.2023	BLAPL - 804/2023	N SAHOO	C.O.	COURT NO. 17	Order Dtd. 2023-02-10			(Seat No - 42)
587	16986/2023	10.02.2023	WP (C) - 37129/2022	H K DAS	GENERAL		Order Dtd. 2023-01-20			(Seat No - 42)
588	16987/2023	10.02.2023	MJC-281/1996	ASHOK KUMAR RANA	GENERAL		Order Dtd. 2018-07-09		M.J.C.	(Seat No - 2)
589	16988/2023	10.02.2023	WA-104/2016	P K SAHOO	GENERAL		Order Dtd. 2022-10-10	& ORDR DTD 22.11.16		(Seat No - 2)
590	16989/2023	10.02.2023	OJC-7742/2001	J PRADHAN	GENERAL		PetitionAnnexure,		WRIT BRANCH-8	(Seat No - 41)
591	16990/2023	10.02.2023	OJC-4758/1992	P K SWAIN	GENERAL		PetitionAnnexure,		WRIT BRANCH-2	(Seat No - 7)
599	16991/2023	10.02.2023	CMPAT -	TRILOCHAN BARIK	GENERAL		Order Dtd. 2023-02-17Misc.case,	MC NO	CIVIL	(Seat

2	23		25/2001		L			6/17	REVISION	t No - 2)
593	1699 2/2023	10.02 .2023	WP (C) - 33190/2021	P.K.SWAIN	C.O.	COURT NO. 22	Order Dtd. 2023-02-10			(Seat No - 2)
594	1699 3/2023	10.02 .2023	SA- 285/1997	M/S.S.DAS	GENERAL		Order Dtd. 1998-02-19Misc.case,	& ORDR DTD 6.11 .97	SECOND APPEAL	(Seat No - 2)
595	1699 4/2023	10.02 .2023	OJC- 7294/1998	B K PANDA	GENERAL		Order Dtd. 2019-11-25Misc.case,			(Seat No - 2)
596	1699 5/2023	10.02 .2023	WP (C) - 992/2016	PRATAP K BEHERA	GENERAL		Order Dtd. 2020-05-12Misc.case,			(Seat No - 2)
597	1699 6/2023	10.02 .2023	WP (C) - 14212/2012	B N MUDULI	GENERAL		Order Dtd. 2022-07-05			(Seat No - 2)
598	1699 7/2023	10.02 .2023	CMP- 72/2023	C R NAYAK	C.O.	COURT NO. 20	Order Dtd. 2023-02-08			(Seat No - 2)
599	1699 8/2023	10.02 .2023	WP (C) - 35222/2020	D SAMAL	C.O.	COURT NO. 3	Order Dtd. 2023-02-09			(Seat No - 2)
600	1699 9/2023	10.02 .2023	WP (C) - 3613/2023	R K DEHURY	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-02-09			(Seat No - 2)
6	1700	10.02	CRLMP	N HARICHANDAN	C.O.	COUR	Order Dtd. 2023-			(S

01	0/2023	.2023	-2585/2022		.	T NO. 6	02-03			eat No - 2)
602	17001/2023	10.02.2023	WP (C) - 2178/2023	P K MOHANTY	C.O.	COURT NO. 20	Order Dtd. 2023-02-09			(Seat No - 2)
603	17002/2023	10.02.2023	WP (C) - 3819/2023	L SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-02-10			(Seat No - 2)
604	17003/2023	10.02.2023	WP (C) - 4004/2023	P K JENA	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-02-10			(Seat No - 2)
605	17004/2023	10.02.2023	WP (C) - 2648/2023	P K JENA	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-02-10		WRIT BRANCH (DIVISION BENCH-3)	(Seat No - 123)
606	17005/2023	10.02.2023	WP (C) - 22816/2022	S K NAYAK	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-02-10			(Seat No - 123)
607	17006/2023	10.02.2023	WP (C) - 22812/2022	S K NAYAK	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-02-10			(Seat No - 123)
608	17007/2023	10.02.2023	WP (C) - 2453/2021	DILLIP SAMAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-02-09			(Seat No - 123)
6	1700	10.02	BLAPL	B.K. PATI	C.O.	COUR	Order Dtd. 2023-			(S

09	8/2023	.2023	-10552/2022		.	T NO. 17	02-09			eat No - 12 3)
610	17009/2023	10.02.2023	CRLMP - 29/2023	M.N. MOHANTY	C.O. .	COUR T NO. 6	Order Dtd. 2023-02-09		WRIT BRAN CH-8	(S ea t No - 40)
611	17010/2023	10.02.2023	ABLAP L- 9094/ 2017	U.C. JENA	GEN ERA L		Order Dtd. 2017-09-14		CRIM INAL MISC	(S ea t No - 3)

NIC